



NATIONAL GREEN TRIBUNAL



List Of defective cases more than 30 days

- x

OA/APPEAL IA/MA

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
1	28 11:40:05.822+00/02/2024	3305130370342023 (OA) (No.of Docs - 0) (Defect Date : 02/03/2024)	+834	K S KRISHNAPRASAD Vs. P VEMANA REDDY MUNCIPAL COMMISSIONER POCHARAM MUNICIPALITY	3300550160612023 (Online)	10
2	23 14:34:48.614+00/11/2023	3305130369352023 (OA) (No.of Docs - 0) (Defect Date : 11/12/2023)	+916	NAVEEN NAYAK Vs. ROCK SAND MINERALS PVT LTD	3300550144652023 (Online)	15
3	30 00:00:00+00/01/2022	3305130016672021 (OA) (No.of Docs - 0) (Defect Date : 26/03/2022)	+1541	GAJJELLI PRAKASH Vs.	3300550194922021 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
4	23 00:00:00+00/12/2021	3305130016422021 (OA) (No.of Docs - 0) (Defect Date : 29/12/2021)	+1628	RAJIREDDY CHAPPIDI Vs. BADANGPET MUNICIPAL CORPORATION	3300550192802021 (Online)	110
5	26 00:00:00+00/10/2021	3305130014822021 (OA) (No.of Docs - 0) (Defect Date : 29/10/2021)	+1689	ANDHRA KESARI NAGAR WELFARE ASSOCIATION THROUGH PRESIDENT Vs. .	0505010167712021 (Offline DD)	110
6	21 00:00:00+00/10/2021	3305130014662021 (OA) (No.of Docs - 0) (Defect Date : 23/10/2021)	+1695	KALLEM RAVINDER REDDY Vs. DEPARTMENT OF INDUSTRIAL POLICY AND PROMOTION	3300550165642021 (Online)	110
7	25 00:00:00+00/09/2021	3305130014162021 (OA) (No.of Docs - 0) (Defect Date : 28/09/2021)	+1720	GANGADHARA SURENDER Vs. MINISTRY OF AGRICULTURE AND FARMERS WELFARE	3300550151822021 (Online)	110
8	19 00:00:00+00/08/2021	3305130013252021 (OA) (No.of Docs - 0) (Defect Date : 23/08/2021)	+1756	SANTOSH REDDY VANCHA Vs. STATE OF TELANGANA	3300550134692021 (Online)	110

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
9	06 00:00:00+00/06/2021	3305130011032021 (OA) (No.of Docs - 0) (Defect Date : 08/06/2021)	+1832	KRISHNA CHAITANYA JARGULA Vs. THE TELANGANA STATE POLLUTION	3300550102822021 (Online)	10
10	13 00:00:00+00/03/2021	3305130009652021 (OA) (No.of Docs - 0) (Defect Date : 15/03/2021)	+1917	AMARANARAYANA CHOWDARY K Vs. MANAGING DIRECTOR	3300550091992021 (Online)	12
11	17 00:00:00+00/12/2022	3305130008782022 (OA) (No.of Docs - 0) (Defect Date : 16/06/2023)	+1094	V RAVIKRISHNA Vs. GOVERNMENT OF TELANGANA	3300550148832022 (Online)	11
12	07 00:00:00+00/02/2021	3305130008572021 (OA) (No.of Docs - 0) (Defect Date : 08/02/2021)	+1952	BHUKYA CHAMPA Vs. THE DISTRICT COLLECTOR	3300550084712021 (Online)	11
13	26 00:00:00+00/11/2022	3305130008292022 (OA) (No.of Docs - 0) (Defect Date : 02/12/2022)	+1290	LETLA VENKATAIAH Vs. HES INFRA PVT LTD 13	0505010140542022 (Offline IPO)	12

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
14	11 00:00:00+00/11/2022	3305130007602022 (OA) (No.of Docs - 0) (Defect Date : 11/01/2023)	+1250	MANDAGONDI SATYANARAYANA Vs.	3300550132302022 (Online)	11
15	19 18:02:48.033+00/01/2026	3305130007432025 (OA) (No.of Docs - 0) (Defect Date : 02/02/2026)	+132	RANJITH KUMAR PANDILLA Vs. UNION OF INDIA	3300550281402025 (Online)	73
16	12 14:45:37.041+00/01/2026	3305130007422025 (OA) (No.of Docs - 0) (Defect Date : 13/01/2026)	+152	V V SRINIVAS Vs. FORESTS AND ENOVIRONMENT DEPARTMENT	3300550281362025 (Online)	11
17	17 09:37:24.996+00/12/2025	3305130007142025 (APPEAL) (No.of Docs - 0) (Defect Date : 08/01/2026)	+157	NAGESWARA RAO MEDARAMETLA Vs. THE STATE OF TELANGANA DEPARTMENT OF ENVIRONMENT FOREST SCIENCE & TECHNOLOGY	3300550272692025 (Online)	23
18	26 00:00:00+00/09/2022	3305130006662022 (OA) (No.of Docs - 0) (Defect Date : 12/10/2022)	+1341	SNS STARCH LIMITED Vs. SREE KOTTAM TULASI REDDY MEMORIAL EDUCATIONAL SOCIETY	0505010120622022 (Offline IPO)	26

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
19	20 08:37:45.237+00/11/2025	3305130006592025 (OA) (No.of Docs - 0) (Defect Date : 21/11/2025)	+205	MOHAMMED MUTEEF Vs. STATE OF TELANGANA	3300550251472025 (Online)	11
20	15 05:42:22.517905+00/11/2025	3305130006492025 (OA) (No.of Docs - 0) (Defect Date : 18/11/2025)	+208	MAHENDER Vs. HMWSSB MD ASHOK REDDY	0505010247482025 (Offline DD)	11
21	06 00:00:00+00/03/2021	3305130006362020 (OA) (No.of Docs - 0) (Defect Date : 06/03/2021)	+1926	P BALWANTH BABJI Vs. STATE OF TELANGANA	3300550058492020 (Online)	11
22	31 09:02:52.981+00/10/2024	3305130006142024 (APPEAL) (No.of Docs - 0) (Defect Date : 20/03/2025)	+451	N SUNDARAIH Vs. MINES AND GEOLOGY	3300550183612024 (Online)	19
23	03 00:00:00+00/09/2022	3305130006082022 (OA) (No.of Docs - 0) (Defect Date : 06/09/2022)	+1377	GUTA VIJAY Vs. SE MAJER IRRIGATION	3300550103972022 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
24	24 15:30:19.282+00/10/2025	3305130005992025 (OA) (No.of Docs - 0) (Defect Date : 29/10/2025)	+228	SYED HYDER AAM AADMI PARTY NIRMAL DIST PRESIDNT Vs. TELANGANA STATE FOREST DEPARTMENTPRINCIPAL CHIEF CONSERVATOR OF FORESTS - PCCF).(DR. C. SUVARNA IFS	3300550230652025 (Online)	13
25	22 11:23:52.587+00/10/2025	3305130005942025 (OA) (No.of Docs - 0) (Defect Date : 29/10/2025)	+228	SYED HYDER AAM AADMI PARTY NIRMAL DIST PRESIDNT Vs. DISTRICT COLLECTOR NIRMAL	3300550230272025 (Online)	11
26	20 00:00:00+00/11/2020	3305130005522020 (OA) (No.of Docs - 0) (Defect Date : 20/11/2020)	+2032	NANDESHWAR REDDY Vs. GTN ENGINEERING(INDIA) LIMITED	3300550050492020 (Online)	10
27	13 00:00:00+00/10/2023	3305130005132023 (OA) (No.of Docs - 0) (Defect Date : 16/10/2023)	+972	VAMSI KRISHNA GONA VENKATA Vs. CHIEF CONSERVATOR OF FORESTS KALESHWARAM CIRCLE	3300550129872023 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
28	21 00:00:00+00/10/2020	3305130005082020 (OA) (No.of Docs - 0) (Defect Date : 02/11/2020)	+2050	GOURARAM RAJASHEKAR REDDY Vs. STATE OF TELANGANA	3300550044742020 (Online)	15
29	19 00:00:00+00/10/2020	3305130005002020 (OA) (No.of Docs - 0) (Defect Date : 20/10/2020)	+2063	E MADHUSUDHAN REDDY Vs. K ACHI REDDY	3300550044312020 (Online)	10
30	20 00:00:00+00/07/2022	3305130004732022 (OA) (No.of Docs - 0) (Defect Date : 26/07/2022)	+1419	RONTHALA SANDHYA Vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE	3300550084882022 (Online)	11
31	12 07:40:58.252+00/08/2024	3305130004652024 (OA) (No.of Docs - 0) (Defect Date : 16/08/2024)	+667	N SUNDARAI AH Vs. STATE OF TELANGANA	3300550130572024 (Online)	19
32	04 20:36:47.949+00/08/2024	3305130004402024 (APPEAL) (No.of Docs - 0) (Defect Date : 03/01/2025)	+527	KAMATHAM NAGARJUNA Vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE	3300550125542024 (Online)	14

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
33	05 00:00:00+00/09/2023	3305130004302023 (OA) (No.of Docs - 0) (Defect Date : 08/09/2023)	+1010	MD NAHEEMPASHA Vs. MANCHERIAL DISTRICT COLLECTOR	3300550110952023 (Online)	11
34	29 00:00:00+00/08/2023	3305130004132023 (OA) (No.of Docs - 0) (Defect Date : 12/09/2023)	+1006	CHAYANAM VIJAYINDRANATH Vs. THE STATE OF TELANGANA REP BY ITS CHIEF SECRETARY	3300550107032023 (Online)	11
35	28 00:00:00+00/08/2023	3305130004082023 (OA) (No.of Docs - 0) (Defect Date : 03/01/2025)	+527	NALINI MOHAN Vs. MINES AND GEOLOGY	3300550106262023 (Online)	11
36	30 16:46:36.195+00/07/2025	3305130004022025 (APPEAL) (No.of Docs - 0) (Defect Date : 31/07/2025)	+318	P VEDA SRI Vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE	3300550163142025 (Online)	16
37	07 00:00:00+00/06/2022	3305130003952022 (OA) (No.of Docs - 0) (Defect Date : 22/10/2022)	+1331	PRIYANK DHARA Vs. MINISTRY OF ROAD TRANSPORT AND HIGHWAYS	0505010072852022 (Offline DD)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
38	31 00:00:00+00/05/2022	3305130003802022 (OA) (No.of Docs - 0) (Defect Date : 08/06/2022)	+1467	M RAMESH CHANDRA Vs. ARENE LIFE SCIENCES LIMITED	3300550071632022 (Online)	11
39	07 00:00:00+00/08/2023	3305130003762023 (OA) (No.of Docs - 0) (Defect Date : 21/09/2023)	+997	K NAVEEN NAYAK Vs. M/S.ROCK SAND MINERALS PVT. LTD.	3300550094702023 (Online)	18
40	29 00:00:00+00/05/2022	3305130003732022 (OA) (No.of Docs - 0) (Defect Date : 14/06/2022)	+1461	AMBATI KARUNAKAR REDDY Vs. THE DISTRICT COLLECTOR	3300550070962022 (Online)	11
41	21 04:00:27.126+00/06/2024	3305130003662024 (OA) (No.of Docs - 0) (Defect Date : 24/06/2024)	+720	SANJIVREDDY VEERAMREDDY Vs. ANJANI PORTLAND CEMENT CHETTINADU	3300550099552024 (Online)	11
42	13 13:19:33.722+00/06/2024	3305130003642024 (OA) (No.of Docs - 0) (Defect Date : 24/06/2024)	+720	BHUKYA KRANTHI Vs. OTHERS	3300550098742024 (Online)	10

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
43	13 00:00:00+00/05/2022	3305130003412022 (APPEAL) (No.of Docs - 0) (Defect Date : 18/05/2022)	+1488	MYLAN LABORATORIES LIMITED Vs. STATE OF TELANGANA	3300550063652022 (Online)	11
44	01 00:00:00+00/05/2022	3305130003002022 (OA) (No.of Docs - 0) (Defect Date : 02/05/2022)	+1504	MOHD ASIF HANEEF Vs. STATE OF TELANGANA	3300550058202022 (Online)	11
45	02 00:00:00+00/07/2023	3305130002982023 (APPEAL) (No.of Docs - 0) (Defect Date : 12/07/2023)	+1068	HINDYS LAB PRIVATE LIMITED Vs. THE TELANGANA STATE POLLUTION	3300550074472023 (Online)	21
46	08 16:38:10.109+00/06/2025	3305130002922025 (OA) (No.of Docs - 0) (Defect Date : 11/06/2025)	+368	SUDHEER KUMAR MUNIGELA Vs. TELANGANA STATE MINERAL DEVELOPMENT CORPORATION	3300550118032025 (Online)	11
47	20 00:00:00+00/07/2020	3305130002792020 (OA) (No.of Docs - 0) (Defect Date : 27/07/2020)	+2148	BHARATH CHINTALA Vs. MINING	3300550021672020 (Online)	20

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
48	27 13:50:42.556+00/04/2024	3305130002712024 (OA) (No.of Docs - 0) (Defect Date : 29/04/2024)	+776	GUNDETI SHYAMALA Vs. TSR RICE MILL T SRINIVAS RAO	3300550075682024 (Online)	11
49	31 00:00:00+00/05/2023	3305130002682023 (OA) (No.of Docs - 0) (Defect Date : 09/06/2023)	+1101	V RAVIKRISHNA Vs. MUNICIPAL COMMISSIONER	3300550069932023 (Online)	12
50	11 08:07:11.259+00/05/2025	3305130002592025 (OA) (No.of Docs - 0) (Defect Date : 03/07/2025)	+346	N KALAVATHI Vs. STATE OF TELANGANA	3300550102512025 (Online)	30
51	30 09:31:41.58+00/04/2025	3305130002532025 (OA) (No.of Docs - 0) (Defect Date : 21/05/2025)	+389	BHAVANIAKKAPEDDI Vs. GREATER HYDERABAD MUNICIPAL CORPORATION	3300550095502025 (Online)	11
52	19 13:19:03.555981+00/04/2025	3305130002332025 (APPEAL) (No.of Docs - 0) (Defect Date : 23/04/2025)	+417	NATIONAL HIGHWAY AUTHORITY OF INDIA REP BY ITS CHAIRMAN Vs. BURUGLA RAMCHANDER RAO	3300550086262025 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
53	15 18:06:16.424+00/04/2025	3305130002242025 (OA) (No.of Docs - 0) (Defect Date : 21/05/2025)	+389	SHREE AADYA ANIMAL SHELTER REPRESENTED BY MS RENU DHAIRYASHIL DESAI Vs. UNION OF INDIA	3300550082932025 (Online)	20
54	02 05:57:33.88+00/04/2025	3305130002002025 (OA) (No.of Docs - 0) (Defect Date : 16/06/2025)	+363	KRISHNAKANTH NAIDU POTHIREDDY Vs. STATE OF TELANGANA	3300550073852025 (Online)	15
55	13 00:00:00+00/04/2023	3305130001812023 (OA) (No.of Docs - 0) (Defect Date : 20/04/2023)	+1151	KOTESWARA RAO MUNTHA Vs. THE DISTRICT COLLECTOR	3300550049742023 (Online)	10
56	29 17:25:42.851+00/03/2026	3305130001772026 (OA) (No.of Docs - 0) (Defect Date : 13/04/2026)	+62	PETITIONER IN PERSON Vs. STATE OF TELANGANA	3300550085152026 (Online)	11
57	10 00:00:00+00/04/2023	3305130001712023 (APPEAL) (No.of Docs - 0) (Defect Date : 13/04/2023)	+1158	MS GBR MINERALS PVT LTD Vs. SEIAA	3300550046902023 (Online)	18

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
58	25 00:00:00+00/03/2023	3305130001532023 (OA) (No.of Docs - 0) (Defect Date : 27/03/2023)	+1175	KSR MURTHY Vs. SAMSKRUTHI TOWNSHIP FLAT OWNERS WELFARE ASSOCIATION	3300550041662023 (Online)	11
59	11 08:39:25.050051+00/03/2025	3305130001452025 (OA) (No.of Docs - 0) (Defect Date : 17/03/2025)	+454	KIRITI CH Vs. STATE OF TELANGANA	3300550057622025 (Online)	10
60	08 00:00:00+00/03/2023	3305130001242023 (OA) (No.of Docs - 0) (Defect Date : 18/03/2023)	+1184	SANJEEVA REDDY KOTHA Vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE	3300550029302023 (Online)	11
61	23 06:30:39.925+00/02/2025	3305130001032025 (OA) (No.of Docs - 0) (Defect Date : 25/02/2025)	+474	KRISHANK Vs. TELANGANA STATE MINERAL DEVELOPMENT CORPORATION	3300550045462025 (Online)	11
62	30 00:00:00+00/01/2022	3305130000812022 (OA) (No.of Docs - 0) (Defect Date : 01/02/2022)	+1594	VATTEM RAVI KRISHNA Vs. DISTRICT MAGISTRATE	3300550019362022 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
63	13 00:00:00+00/02/2023	3305130000792023 (OA) (No.of Docs - 0) (Defect Date : 15/02/2023)	+1215	CENTRE FOR SOCIO CULTURE AND ENVIRONMENT PROTECTION Vs. GREATER HYDERABAD MUNICIPAL CORPORATION	3300550019762023 (Online)	21
64	31 09:38:48.558+00/01/2025	3305130000712025 (OA) (No.of Docs - 0) (Defect Date : 03/02/2025)	+496	A. VINAYAKA REDDY Vs. STATE OF TELANGANA	3300550025892025 (Online)	11
65	06 00:00:00+00/02/2023	3305130000672023 (OA) (No.of Docs - 0) (Defect Date : 08/02/2023)	+1222	CHINTALAPALLY PANDURANGAREDDY Vs. DISTRICT COLLECTOR	3300550016412023 (Online)	11
66	03 00:00:00+00/12/2019	3305130000632019 (OA) (No.of Docs - 0) (Defect Date : 23/12/2019)	+2365	SINGIREDDY BHASKER REDDY Vs. TELANGANA STATE POLLUTION CONTROL BOAD	3300550008582019 (Online)	10
67	01 00:00:00+00/02/2023	3305130000582023 (OA) (No.of Docs - 0) (Defect Date : 02/02/2023)	+1228	P.L.N. RAO Vs. STATE OF TELANGANA	3300550014562023 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
68	30 00:00:00+00/01/2023	3305130000542023 (OA) (No.of Docs - 0) (Defect Date : 03/05/2023)	+1138	P.L.N. RAO Vs. UNION OF INDIA	3300550013282023 (Online)	30
69	29 07:00:40.914+00/01/2026	3305130000502026 (OA) (No.of Docs - 0) (Defect Date : 19/02/2026)	+115	KOPPULA NARESH Vs. FOREST RANGE OFFICER MAMADA RANGE	3300550023552026 (Online)	11
70	07 05:47:38.945+00/01/2026	3305130000072026 (OA) (No.of Docs - 0) (Defect Date : 08/01/2026)	+157	DEVA NAIK Vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE	3300550004122026 (Online)	11
71	07 00:00:00+00/02/2022	3305129016682021 (OA) (No.of Docs - 0) (Defect Date : 16/02/2022)	+1579	J RADHARAMAN Vs.	3300550194942021 (Online)	10
72	10 00:00:00+00/09/2021	3305129013782021 (OA) (No.of Docs - 0) (Defect Date : 16/09/2021)	+1732	N DHANANJAYA NAIDU Vs. JOINT COLLECTOR CUM COMPETENT AUTHORITY OF LAND ACQUISITION NH 140	3300550144882021 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
73	13 00:00:00+00/07/2021	3305129012122021 (OA) (No.of Docs - 0) (Defect Date : 22/07/2021)	+1788	CHANDRU BASAPPA Vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE	3300550116082021 (Online)	11
74	31 00:00:00+00/05/2021	3305129010952021 (OA) (No.of Docs - 0) (Defect Date : 02/06/2021)	+1838	CHANDRA MOHAN GM Vs. MINISTRY OF LAND	3300550101892021 (Online)	11
75	31 00:00:00+00/05/2021	3305129010942021 (OA) (No.of Docs - 0) (Defect Date : 02/06/2021)	+1838	B RAMESWAR REDDY Vs. MINISTRY OF LAND	3300550101842021 (Online)	11
76	24 00:00:00+00/04/2021	3305129010362021 (OA) (No.of Docs - 0) (Defect Date : 15/05/2021)	+1856	C KATAIAH Vs. THE STATE OF ANDHRAPRADESH REP BY ITS CHIEF SECRETARY	0505010098752021 (Offline DD)	10
77	02 00:00:00+00/04/2021	3305129010072021 (OA) (No.of Docs - 0) (Defect Date : 03/04/2021)	+1898	SUDANAGUNTA VENKATRAO Vs. COLLECTOR OFFICE	3300550095822021 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
78	12 00:00:00+00/12/2022	3305129008662022 (OA) (No.of Docs - 0) (Defect Date : 15/12/2022)	+1277	NAGULAPALLI APPA RAO Vs. MINISTRY OF MINES REGIONAL CONTROLLER	3300550146992022 (Online)	11
79	06 00:00:00+00/12/2022	3305129008562022 (OA) (No.of Docs - 0) (Defect Date : 12/12/2022)	+1280	B MAHESHWAR REDDY Vs. ANDHRA PRADESH POLLUTION CONTROL BOARD	3300550144112022 (Online)	11
80	09 10:44:43.51+00/02/2025	3305129007672024 (OA) (No.of Docs - 0) (Defect Date : 11/02/2025)	+488	V RAMESH CHANDRA VARMA Vs. MINISTRY OF WATER RESOURCES	3300550228262024 (Online)	18
81	31 07:16:29.328+00/12/2025	3305129007402025 (OA) (No.of Docs - 0) (Defect Date : 04/01/2026)	+161	VASAMSETTI RAMAKRISHNA RAO ANDANOTHER Vs. ENVIRONMENT POLLUTION (PREVENTION AND CONTROL) AUTHORITY	3300550281072025 (Online)	13
82	29 11:45:36.809+00/12/2025	3305129007392025 (OA) (No.of Docs - 0) (Defect Date : 04/01/2026)	+161	RAMARAO BUDIDA Vs. ULTRATECH BALAJI CEMENT PLANT	3300550280462025 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
83	29 11:32:29.607+00/12/2025	3305129007382025 (OA) (No.of Docs - 0) (Defect Date : 28/04/2026)	+47	NARESH KUMAR MUNJULURI Vs. CENTRAL POLLUTION CONTROL BOARD	3300550280402025 (Online)	11
84	24 12:25:47.394+00/12/2025	3305129007352025 (OA) (No.of Docs - 0) (Defect Date : 04/01/2026)	+161	MADAVARAPU CHANDRA SEKHAR Vs. STATE OF ANDHRA PRADESH	3300550279092025 (Online)	11
85	17 09:28:39.615+00/12/2024	3305129007352024 (OA) (No.of Docs - 0) (Defect Date : 21/12/2024)	+540	G.M.KRISHNA RAO Vs. MUNICIPALITY	3300550220922024 (Online)	11
86	17 09:15:19.547+00/12/2024	3305129007342024 (OA) (No.of Docs - 0) (Defect Date : 21/12/2024)	+540	G.M.KRISHNA RAO Vs. ANDHRA PRADESH POLLUTION CONTROL BOARD	3300550220912024 (Online)	10
87	22 14:04:06.164+00/12/2025	3305129007252025 (OA) (No.of Docs - 0) (Defect Date : 28/03/2026)	+78	RUDRARAJU POTANAVARMA Vs.	3300550277782025 (Online)	16

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
88	14 00:00:00+00/10/2022	3305129006832022 (OA) (No.of Docs - 0) (Defect Date : 15/10/2022)	+1338	BACHU NAGA VENKATESWARA RAO Vs. STATE ANDHRA PRADESH	3300550121242022 (Online)	11
89	28 16:12:38.668+00/11/2025	3305129006822025 (OA) (No.of Docs - 0) (Defect Date : 29/11/2025)	+197	PALAMURU ADHYAYANA VEDHIKA Vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE	3300550258832025 (Online)	34
90	04 12:37:16.693759+00/12/2024	3305129006812024 (OA) (No.of Docs - 0) (Defect Date : 10/12/2024)	+551	1. YEMU KONDALA RAO Vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE	3300550210592024 (Online)	26
91	26 14:46:33.147+00/11/2025	3305129006712025 (OA) (No.of Docs - 0) (Defect Date : 18/02/2026)	+116	GONTINA LOVAKUMARI Vs. KARANAM VENKATA LAKSHMI	3300550256232025 (Online)	11
92	28 09:52:00.948+00/11/2024	3305129006712024 (OA) (No.of Docs - 0) (Defect Date : 16/01/2025)	+514	MUKKAMALAPHANIRAJASEKHAR Vs. STATE OF ANDHRA PRADESH	3300550205712024 (Online)	12

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
93	30 00:00:00+00/12/2020	3305129006322020 (OA) (No.of Docs - 0) (Defect Date : 31/12/2020)	+1991	KOLA DORA BABU Vs. GENERAL MANAGER OIL INDIA LIMITED	3300550058212020 (Online)	10
94	06 00:00:00+00/09/2022	3305129006232022 (OA) (No.of Docs - 0) (Defect Date : 09/09/2022)	+1374	RAJASEKHAR REDDY Vs. REVENUE DEPT	0505010105742022 (Offline DD)	11
95	21 17:02:22.641+00/10/2025	3305129005932025 (OA) (No.of Docs - 0) (Defect Date : 14/11/2025)	+212	GURUPRASAD M Vs. MINES AND GEOLOGY	3300550230072025 (Online)	11
96	05 23:32:19.708948+00/10/2024	3305129005812024 (APPEAL) (No.of Docs - 0) (Defect Date : 14/10/2024)	+608	KAMALAKAR Vs. MINISTRY OF ENVIRONMENT FORESTS AND CC	3300550170912024 (Online)	13
97	25 08:56:46.861+00/09/2025	3305129005712025 (OA) (No.of Docs - 0) (Defect Date : 17/10/2025)	+240	KOLLA VIJAY KIRAN ALIAS KIRAN KUMAR Vs. THE STATE OF ANDHRA PRADESH REP. BY ITS CHIEF SECRETARY	3300550215002025 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
98	24 11:00:09.068+00/09/2024	3305129005632024 (OA) (No.of Docs - 0) (Defect Date : 18/07/2025)	+331	MANTRI SHYAM PRASAD Vs. STATE OF ANDHRAPRADESH	3300550161322024 (Online)	12
99	23 16:56:16.821+00/09/2024	3305129005612024 (OA) (No.of Docs - 0) (Defect Date : 27/09/2024)	+625	GREATER VISAKHAPATNAM CITIZENS FORUM Vs. ANDHRA PRADESH COASTAL ZONE MANAGEMENT AUTHORITY	3300550161022024 (Online)	11
100	10 05:55:34.834863+00/11/2023	3305129005522023 (OA) (No.of Docs - 0) (Defect Date : 10/11/2023)	+947	NEWS ITEM TITLED "WILL THE TIDE TURN FOR THE SHIP THAT RAN AGROUND IN VIZAG? APPEARING IN THE HINDU DATED 29.10.2023. Vs.	0505010141242023 (Offline DD)	11
101	26 00:00:00+00/10/2023	3305129005292023 (OA) (No.of Docs - 0) (Defect Date : 04/11/2023)	+953	MURALIKRISHNA NAIDU Vs. STATE OF ANDHRA PRADESH	3300550135832023 (Online)	11
102	24 00:00:00+00/10/2023	3305129005272023 (OA) (No.of Docs - 0) (Defect Date : 04/11/2023)	+953	KORRAKUTI PRADYUMNA Vs. STATE OF ANDHRA PRADESH	3300550135342023 (Online)	10

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
103	16 00:00:00+00/10/2020	3305129004992020 (OA) (No.of Docs - 0) (Defect Date : 20/10/2020)	+2063	MAYANK Vs. LG POLYMERS	3300550043852020 (Online)	10
104	26 10:52:22.336+00/08/2025	3305129004822025 (OA) (No.of Docs - 0) (Defect Date : 15/09/2025)	+272	OSURI DEVENDRA PHANIKAR Vs. MUNICIPALITY	3300550188502025 (Online)	14
105	09 19:39:12.273+00/08/2024	3305129004602024 (OA) (No.of Docs - 0) (Defect Date : 03/01/2025)	+527	JAKKAMSETTI BHARATH MANOJ Vs. THE DISTRICT COLLECTOR	3300550129582024 (Online)	28
106	12 00:00:00+00/09/2023	3305129004592023 (OA) (No.of Docs - 0) (Defect Date : 21/09/2023)	+997	DRMSANKARRAO Vs. POLLUTION CONTROL BOARD	3300550115052023 (Online)	11
107	12 00:00:00+00/09/2023	3305129004562023 (OA) (No.of Docs - 0) (Defect Date : 21/09/2023)	+997	DRMSANKARRAO Vs. FORESTS AND ENOVIRONMENT DEPARTMENT	3300550114992023 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
108	19 05:53:46.952+00/08/2025	3305129004552025 (OA) (No.of Docs - 0) (Defect Date : 25/08/2025)	+293	KAMBALA RAMANJINEYULU Vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE	3300550181262025 (Online)	14
109	11 00:00:00+00/09/2023	3305129004502023 (OA) (No.of Docs - 0) (Defect Date : 21/09/2023)	+997	DRMSANKARRAO Vs. ANDHRA PRADESH STATE ENVIRONMENTAL IMPACT ASSESSMENT AUTHORITY	3300550114202023 (Online)	11
110	07 05:27:10.59+00/08/2024	3305129004482024 (OA) (No.of Docs - 0) (Defect Date : 08/08/2024)	+675	GREATER VISAKHAPATNAM CITIZENS FORUMR Vs. CHAIRMAN VISAKHAPATNAM PORT AUTHORITY	3300550127402024 (Online)	11
111	07 04:52:26.79+00/08/2024	3305129004472024 (OA) (No.of Docs - 0) (Defect Date : 26/09/2024)	+626	GREATER VISAKHAPATNAM CITIZENS FORUM - GVCF Vs. CHAIRMAN VISAKHAPATNAM PORT AUTHORITY	3300550127352024 (Online)	12
112	06 00:00:00+00/09/2023	3305129004352023 (OA) (No.of Docs - 0) (Defect Date : 07/10/2023)	+981	P REDDEPPA Vs. DISTRICT COLLECTOR CHITTOOR AND 12 OTHERS	3300550111652023 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
113	06 00:00:00+00/09/2023	3305129004332023 (OA) (No.of Docs - 0) (Defect Date : 08/09/2023)	+1010	THURAKA AMARANATH Vs. THE DISTRICT COLLECTOR TIRUPATI DISTRICT	0505010111512023 (Offline DD)	11
114	02 00:00:00+00/09/2023	3305129004212023 (OA) (No.of Docs - 0) (Defect Date : 06/09/2023)	+1012	A MANOHARA REDDY Vs. POLLUTION CONTROL BOARD	3300550108802023 (Online)	11
115	05 09:46:46.221237+00/08/2025	3305129004202025 (OA) (No.of Docs - 0) (Defect Date : 02/09/2025)	+285	DEVENDRA PHANIKAR OSURI Vs. MUNICIPALITY	3300550168902025 (Online)	11
116	04 10:36:17.842128+00/08/2025	3305129004142025 (OA) (No.of Docs - 0) (Defect Date : 07/08/2025)	+311	VASUPALLI SRINIVAS RAO Vs. THE STATE OF ANDHRA PRADESH	0505010167642025 (Offline IPO)	12
117	03 17:44:48.149725+00/08/2025	3305129004112025 (OA) (No.of Docs - 0) (Defect Date : 19/08/2025)	+299	DEVENDRA PHANIKAR OSURI Vs. THE DISTRICT COLLECTOR	3300550166812025 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
118	15 00:00:00+00/06/2022	3305129004002022 (OA) (No.of Docs - 0) (Defect Date : 06/02/2023)	+1224	LOKAHITAM MAMA KARANEEYAM Vs. THE CHIEF SECRETARY	3300550073602022 (Online)	11
119	24 23:04:27.846+00/07/2025	3305129003902025 (OA) (No.of Docs - 0) (Defect Date : 29/07/2025)	+320	SANTHAPATA SAI RAM Vs. ANDHRA PRADESH POLLUTION CONTROL BOARD	3300550157102025 (Online)	13
120	10 00:00:00+00/08/2023	3305129003842023 (OA) (No.of Docs - 0) (Defect Date : 19/08/2023)	+1030	TAMMINENI JAYARAM Vs. CHIEF SECRETARY GOVERNMENT OF ANDHRA PRADESH	3300550096662023 (Online)	13
121	31 00:00:00+00/05/2022	3305129003812022 (OA) (No.of Docs - 0) (Defect Date : 08/06/2022)	+1467	GORRE SRINIVASULU Vs. STATE OF ANDHRA PRADESH	3300550071702022 (Online)	11
122	29 05:39:45.566+00/05/2024	3305129003552024 (OA) (No.of Docs - 0) (Defect Date : 01/06/2024)	+743	V RAMESH CHANDRA VARMA Vs. MUNICIPALITY	3300550095242024 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
123	19 00:00:00+00/05/2022	3305129003502022 (OA) (No.of Docs - 0) (Defect Date : 17/08/2022)	+1397	NAKKA RAMESH Vs. ANDHRA PRADESH MINERAL DEVELOPMENT CORPORATION	3300550066342022 (Online)	12
124	27 06:59:33.57+00/05/2024	3305129003492024 (OA) (No.of Docs - 0) (Defect Date : 29/05/2024)	+746	V RAMESH CHANDRA VARMA Vs. WATER RESOURCE DEPARTMENT	3300550093972024 (Online)	13
125	07 08:15:57.644+00/07/2025	3305129003412025 (OA) (No.of Docs - 0) (Defect Date : 08/01/2026)	+157	SAMPATHRAO SUDHAKAR Vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE	3300550133782025 (Online)	13
126	10 00:00:00+00/08/2020	3305129003352020 (OA) (No.of Docs - 0) (Defect Date : 17/08/2020)	+2127	M SYAM KUMAR REDDY Vs. Y OBULESU (MUNICIPAL COMMISSIONER)	3300550027762020 (Online)	10
127	30 00:00:00+00/04/2022	3305129002982022 (OA) (No.of Docs - 0) (Defect Date : 02/05/2022)	+1504	MARUTI SIVATHMA Vs. ANDHRA PRADESH POLLUTION CONTROL BOARD	3300550058102022 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
128	29 00:00:00+00/06/2023	3305129002912023 (OA) (No.of Docs - 0) (Defect Date : 03/07/2023)	+1077	DESAM YESU REDDY Vs. DISTRICT COLLECTOR	3300550073132023 (Online)	10
129	21 00:00:00+00/04/2022	3305129002752022 (APPEAL) (No.of Docs - 0) (Defect Date : 02/05/2022)	+1504	RANGA RAO MUPPURI Vs. SEIAA	3300550053862022 (Online)	14
130	27 13:24:41.988+00/04/2025	3305129002502025 (OA) (No.of Docs - 0) (Defect Date : 30/04/2025)	+410	K KUSUMA NAGENDRA PRASAD Vs. UNION OF INDIA	3300550093602025 (Online)	18
131	05 00:00:00+00/07/2020	3305129002412020 (OA) (No.of Docs - 0) (Defect Date : 14/07/2020)	+2161	GOLLA SAIKRISHNA Vs. THE DISTRICT COLLECTOR	3300550018752020 (Online)	10
132	05 17:23:52.826+00/04/2024	3305129002292024 (OA) (No.of Docs - 0) (Defect Date : 15/04/2024)	+790	RAMESH KANNEEDI Vs. DEPT OF MINES AND GEOLOGY	3300550064262024 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
133	12 08:11:36.621+00/04/2025	3305129002232025 (OA) (No.of Docs - 0) (Defect Date : 22/04/2025)	+418	VEMULAPALLI SANKARA BABU Vs. STATE ANDHRA PRADESH	3300550081062025 (Online)	11
134	29 03:46:04.108+00/04/2026	3305129002152026 (OA) (No.of Docs - 0) (Defect Date : 04/05/2026)	+41	BOBBA NANDA KUMAR Vs. SRI GAYATRI ALL CASTE SAND AND BOATSMEN LOBOUR CONTRACT CO OPERATIVE SOCIETY LTD REGD NO 2256 REP BY NEELAM APPARAO A KONDALARAO N AJAY KUMAR	3300550113452026 (Online)	13
135	19 16:47:01.821+00/04/2026	3305129002042026 (OA) (No.of Docs - 0) (Defect Date : 28/04/2026)	+47	PRAVEEN KUMAR BUDDHA Vs. ANAHAITHA RESOURCES PRIVATE LIMITED	3300550103552026 (Online)	11
136	26 12:34:32.281+00/03/2024	3305129002032024 (OA) (No.of Docs - 0) (Defect Date : 01/04/2024)	+804	VENKATA RAJENDRA KUMAR MADAVARAPU Vs. STATE ANDHRA PRADESH	3300550059582024 (Online)	10

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
137	19 00:00:00+00/04/2023	3305129001962023 (OA) (No.of Docs - 0) (Defect Date : 03/05/2023)	+1138	Y NAGESWARA RAO Vs. STATE OF ANDHRA PRADESH	3300550051962023 (Online)	11
138	18 00:00:00+00/04/2023	3305129001942023 (OA) (No.of Docs - 0) (Defect Date : 20/04/2023)	+1151	HARIKISHAN Vs. KAMSANI MUNISANKAR REDDY	3300550051732023 (Online)	11
139	10 00:00:00+00/06/2020	3305129001902020 (OA) (No.of Docs - 0) (Defect Date : 17/06/2020)	+2188	GOURARAM RAJASHEKAR REDDY Vs. CHIEF SECRETARY	3300550013172020 (Online)	10
140	12 00:00:00+00/03/2022	3305129001872022 (OA) (No.of Docs - 0) (Defect Date : 05/04/2022)	+1531	ADDEPALLI SEETHA RAMANJANEYULU Vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE	3300550037432022 (Online)	11
141	10 00:00:00+00/05/2020	3305129001642020 (OA) (No.of Docs - 0) (Defect Date : 12/05/2020)	+2224	MUKKAMNA PHANIRAJASEKHARMUKKAMNA PHANIRAJASEKHAR Vs. LG POLYMERS INDIA PVT LTD	3300550010292020 (Online)	10

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
142	18 08:25:06.616+00/03/2026	3305129001572026 (OA) (No.of Docs - 0) (Defect Date : 24/03/2026)	+82	MUDUGURU SUJATHA Vs. MS SRI VASANTHAM RICE MILL	3300550075342026 (Online)	12
143	19 00:00:00+00/04/2020	3305129001572020 (OA) (No.of Docs - 0) (Defect Date : 19/05/2020)	+2217	POLISU PAPPUPOLISU PAPPU Vs. DEPARTMENT OF ENVIRONMENT AND CLIMATE CHANGE	3300550009932020 (Online)	10
144	11 06:06:46.472+00/03/2025	3305129001432025 (OA) (No.of Docs - 0) (Defect Date : 18/09/2025)	+269	NAGAM VENUGOPAL Vs. STATE OF ANDHRA PRADESH	3300550057432025 (Online)	11
145	05 15:28:09.574+00/03/2025	3305129001272025 (OA) (No.of Docs - 0) (Defect Date : 13/03/2025)	+458	V RAMESH CHANDRA VARMA Vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE	3300550054582025 (Online)	17
146	09 00:00:00+00/03/2023	3305129001262023 (OA) (No.of Docs - 0) (Defect Date : 18/03/2023)	+1184	JC PRABHAKAR REDDY Vs. DEPT OF MINES AND GEOLOGY	3300550030132023 (Online)	14

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
147	10 00:00:00+00/02/2022	3305129001072022 (OA) (No.of Docs - 0) (Defect Date : 14/02/2022)	+1581	V. CHANGALRAYA REDDY Vs. MINISTRY OF ROAD TRANSPORT AND HIGHWAYS	3300550023622022 (Online)	11
148	23 13:41:43.685+00/02/2025	3305129001052025 (OA) (No.of Docs - 0) (Defect Date : 20/03/2025)	+451	KAMBALA RAMANJINEYULU Vs. THE MANAGING DIRECTOR MS SUGUNA AND POWER PRIVATE LTD	3300550045622025 (Online)	11
149	20 16:16:02.107+00/02/2025	3305129001012025 (OA) (No.of Docs - 0) (Defect Date : 25/02/2025)	+474	SANDALA SRINIVASARAO Vs. ANDHRA PRADESH POLLUTION CONTROL BOARD	3300550043992025 (Online)	11
150	05 15:25:14.62+00/02/2025	3305129000822025 (OA) (No.of Docs - 0) (Defect Date : 25/02/2025)	+474	G BHARGAVI Vs. STATE OF ANDHRA PRADESH	3300550030232025 (Online)	12
151	15 00:00:00+00/02/2023	3305129000822023 (APPEAL) (No.of Docs - 0) (Defect Date : 23/02/2023)	+1207	POOLA SURESH Vs.	3300550020792023 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
152	31 00:00:00+00/01/2022	3305129000822022 (OA) (No.of Docs - 0) (Defect Date : 09/02/2022)	+1586	V BATHI REDDY Vs. MINISTRY OF ROAD TRANSPORT AND HIGHWAYS	3300550019922022 (Online)	11
153	12 00:00:00+00/02/2023	3305129000772023 (OA) (No.of Docs - 0) (Defect Date : 23/02/2023)	+1207	ABHISHEK BILLA Vs. EXECUTIVE ENGINEER IRRIGATION DEPARTMENT	3300550019362023 (Online)	11
154	08 00:00:00+00/02/2020	3305129000722020 (OA) (No.of Docs - 0) (Defect Date : 17/02/2020)	+2309	M V RAMANAMVRAMANA Vs. KLN REDDY COMMISSIONER ON DEPUTATION	3300550004952020 (Online)	10
155	26 17:59:51.821+00/01/2024	3305129000712024 (OA) (No.of Docs - 0) (Defect Date : 18/10/2024)	+604	N VISWANATHAN Vs. STATE OF ANDHRA PRADESH	3300550015102024 (Online)	12
156	22 00:00:00+00/01/2022	3305129000682022 (OA) (No.of Docs - 0) (Defect Date : 01/02/2022)	+1594	SVP YADAV Vs.	3300550015932022 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
157	15 05:13:16.636+00/01/2026	3305129000242026 (OA) (No.of Docs - 0) (Defect Date : 02/02/2026)	+132	BURRE. VENKATA NAGA RAJESWARA RAO Vs. DISTRICT MAGISTRATE	3300550011322026 (Online)	11
158	10 06:41:00.655+00/01/2025	3305129000192025 (OA) (No.of Docs - 0) (Defect Date : 24/01/2025)	+506	CHIRLA RAM REDDY Vs. THE MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE REPRESENTED BY ITS SECRETARY	3300550007322025 (Online)	20
159	12 14:45:31.178+00/01/2026	3305129000182026 (OA) (No.of Docs - 0) (Defect Date : 18/03/2026)	+88	BONGI BHAIRAGI Vs. JAMI RAMANAYYA	3300550009172026 (Online)	31
160	10 06:40:48.529+00/01/2025	3305129000182025 (OA) (No.of Docs - 0) (Defect Date : 24/01/2025)	+506	CHIRLA RAM REDDY Vs. THE MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE REPRESENTED BY ITS SECRETARY	3300550006872025 (Online)	10
161	10 06:40:15.16+00/01/2025	3305129000172025 (OA) (No.of Docs - 0) (Defect Date : 28/03/2025)	+443	KONERU JAYAVARDHAN Vs.	3300550005842025 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
162	02 19:34:04.014+00/01/2024	3305129000012024 (OA) (No.of Docs - 0) (Defect Date : 04/01/2024)	+892	KARUNATH PAZING Vs. ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD	3300550000662024 (Online)	14
163	21 10:50:01.359+00/11/2023	3305120369262023 (OA) (No.of Docs - 0) (Defect Date : 29/11/2023)	+928	N POUGAJENDY Vs. STATE OF PUDUCHERRY	3300550143052023 (Online)	11
164	28 13:15:49.971+00/12/2024	3305120007622024 (OA) (No.of Docs - 0) (Defect Date : 03/01/2025)	+527	K GOVINDHARAJ Vs. DISTRICT COLLECTOR	3300550226582024 (Online)	11
165	26 00:00:00+00/09/2022	3305120006622022 (OA) (No.of Docs - 0) (Defect Date : 30/09/2022)	+1353	VENKATESAPERUMAL Vs. CENTRAL POLLUTION CONTROL BOARD	3300550116172022 (Online)	12
166	29 00:00:00+00/07/2022	3305120005082022 (OA) (No.of Docs - 0) (Defect Date : 30/07/2022)	+1415	FISHERIES YOUTH FEDERATION Vs. THE DISTRICT COLLECTOR	3300550088832022 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
167	20 08:26:10.039+00/06/2025	3305120003142025 (OA) (No.of Docs - 0) (Defect Date : 28/06/2025)	+351	SELVAPANDIANE Vs.	3300550122882025 (Online)	11
168	30 00:00:00+00/06/2023	3305120002952023 (OA) (No.of Docs - 0) (Defect Date : 03/07/2023)	+1077	PENDEM SURYA PRAKASH Vs. MRRAJEEV VARM	3300550073272023 (Online)	11
169	06 14:05:29.821+00/04/2025	3305120002132025 (OA) (No.of Docs - 0) (Defect Date : 07/04/2025)	+433	VEDAPURI SOCIAL SERVICE SANGAM Vs. STATE OF PUDUCHERRY	3300550077242025 (Online)	11
170	01 19:57:52.366+00/04/2024	3305120002082024 (OA) (No.of Docs - 0) (Defect Date : 04/04/2024)	+801	AMCOR FLEXIBLES INDIA PRIVATE LIMITED REP BY RAGUBADY K HEAD HR AND ADMIN Vs. MEMBER SECRETARY PUDUCHERRY POLLUTION CONTROL COMMITTEE DEPARTMENT OF SCIENCE TECHNOLOGY AND ENVIRONMENT GOVERNMENT OF PUDUCHERRY	3300550061612024 (Online)	14

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
171	18 09:47:17.43663+00/03/2026	3305120001582026 (OA) (No.of Docs - 0) (Defect Date : 28/03/2026)	+78	SENTHAMIZHSELVAN K Vs. ANU	3300550075492026 (Online)	13
172	20 00:00:00+00/02/2022	3305120001332022 (OA) (No.of Docs - 0) (Defect Date : 21/02/2022)	+1574	UTCHIMEDU ERI SANGAM Vs. STATE OF PUDUCHERRY	3300550027452022 (Online)	12
173	05 07:57:37.33+00/11/2024	3305119006202024 (OA) (No.of Docs - 0) (Defect Date : 03/01/2025)	+527	ANWAR HUSSAIN Vs. PRAVEG LIMITED	3300550185722024 (Online)	11
174	02 01:14:46.713508+00/01/2024	3305118370332023 (OA) (No.of Docs - 0) (Defect Date : 10/01/2024)	+886	NALLAMMAL Vs. THE DISTRICT COLLECTOR	3300550160452023 (Online)	14
175	15 07:41:43.804+00/12/2023	3305118369962023 (APPEAL) (No.of Docs - 0) (Defect Date : 30/12/2023)	+897	1. R. SATHISH BABU Vs. 1. THE MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE REP. BY ITS SECRETARY	3300550155742023 (Online)	12

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
176	14 11:30:52.675+00/12/2023	3305118369942023 (OA) (No.of Docs - 0) (Defect Date : 30/12/2023)	+897	SUBRAMANIAM Vs. TAMIL NADU POLLUTION CONTROL BOARD	3300550155492023 (Online)	12
177	12 06:27:23.409+00/12/2023	3305118369732023 (OA) (No.of Docs - 0) (Defect Date : 13/12/2023)	+914	VICTOR GNANARAJ Vs. PWD NGT	3300550153872023 (Online)	51
178	08 05:18:13.408+00/12/2023	3305118369602023 (OA) (No.of Docs - 0) (Defect Date : 30/12/2023)	+897	P ANTHONIAMMAL Vs.	3300550151952023 (Online)	10
179	07 05:58:05.837+00/12/2023	3305118369562023 (OA) (No.of Docs - 0) (Defect Date : 12/12/2023)	+915	DEVARAJ LOGANATHAN S/O. LOGANATHAN Vs. 1. THE DISTRICT COLLECTOR TIRUPATHUR	3300550151302023 (Online)	11
180	01 14:25:48.83+00/12/2023	3305118369472023 (OA) (No.of Docs - 0) (Defect Date : 13/12/2023)	+914	M/S. HINDUSTAN INSTITUTE OF TECHNOLOGY & SCIENCE Vs. THE DISTRICT COLLECTOR	3300550148182023 (Online)	12

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
181	30 14:34:40.885+00/11/2023	3305118369452023 (OA) (No.of Docs - 0) (Defect Date : 13/12/2023)	+914	P.PETHAN @ PALANISAMY Vs. THE DEPUTY SECRETARY TO GOVERNMENT PUBLIC WORKS DEPARTMENT	3300550147232023 (Online)	13
182	21 10:50:25.392+00/11/2023	3305118369282023 (OA) (No.of Docs - 0) (Defect Date : 30/11/2023)	+927	MEENAVA THANTHAI K.R.SELVARAJ KUMAR MEENAVAR NALA SANGAM Vs. STATE OF TAMILNADU	3300550140482023 (Online)	15
183	16 00:00:00+00/12/2021	3305118015952021 (OA) (No.of Docs - 0) (Defect Date : 20/12/2021)	+1637	LAKSHMISEERANGAN Vs. SEERANGAMMAL	3300550189532021 (Online)	11
184	16 00:00:00+00/12/2021	3305118015932021 (OA) (No.of Docs - 0) (Defect Date : 20/12/2021)	+1637	LAKSHMI SEERANGAN Vs. SEERANGAMMAL		
185	11 00:00:00+00/12/2021	3305118015912021 (OA) (No.of Docs - 0) (Defect Date : 20/12/2021)	+1637	LAKSHMI Vs. SEERANGAMMAL		

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
186	04 00:00:00+00/12/2021	3305118015602021 (OA) (No.of Docs - 0) (Defect Date : 06/12/2021)	+1651	MARBLE VALLEY FOODS AND BEVERAGES PVT LTD Vs. TAMIL NADU POLLUTION CONTROL BOARD	3300550182702021 (Online)	13
187	07 00:00:00+00/10/2021	3305118014392021 (OA) (No.of Docs - 0) (Defect Date : 08/10/2021)	+1710	PREDDPPA Vs. THE DISTRICT COLLECTOR AND 9 OTHERS	3300550162222021 (Online)	11
188	24 00:00:00+00/09/2021	3305118014152021 (OA) (No.of Docs - 0) (Defect Date : 28/09/2021)	+1720	SAKTHIVEL K Vs. TAMIL NADU POLLUTION CONTROL BOARD	3300550151372021 (Online)	11
189	16 00:00:00+00/09/2021	3305118013922021 (OA) (No.of Docs - 0) (Defect Date : 18/09/2021)	+1730	STATE OF TAMILNADU Vs. TAMIL NADU POLLUTION CONTROL BOARD	0505010146982021 (Offline DD)	23
190	13 00:00:00+00/09/2021	3305118013862021 (APPEAL) (No.of Docs - 0) (Defect Date : 16/09/2021)	+1732	VOICE OF NATURE Vs. M/S. PCA AUTOMOBILES INDIA PVT LTD	3300550146022021 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
191	06 00:00:00+00/09/2021	3305118013652021 (APPEAL) (No.of Docs - 0) (Defect Date : 08/09/2021)	+1740	TAMIL NADU POLLUTION CONTROL BOARD Vs. TAMIL NADU POLLUTION CONTROL BOARD	3300550142562021 (Online)	19
192	01 00:00:00+00/09/2021	3305118013582021 (OA) (No.of Docs - 0) (Defect Date : 02/09/2021)	+1746	DINESH KUMARAN S Vs. STATE OF TAMIL NADU PUBLIC WORKS DEPARTMENT	3300550140952021 (Online)	11
193	03 00:00:00+00/08/2021	3305118012632021 (OA) (No.of Docs - 0) (Defect Date : 03/08/2021)	+1776	DEVA Vs. TAMIL NADU POLLUTION CONTROL BOARD	3300550126202021 (Online)	11
194	28 00:00:00+00/07/2021	3305118012452021 (OA) (No.of Docs - 0) (Defect Date : 29/07/2021)	+1781	HARISH BABU Vs. GOPAL REDDY	3300550123582021 (Online)	16
195	27 00:00:00+00/07/2021	3305118012382021 (OA) (No.of Docs - 0) (Defect Date : 30/07/2021)	+1780	K BADRI KASTURI Vs. THE DISTRICT ENVIRONMENTAL ENGINEER TAMIL NADU POLLUTION CONTROL BOARD		

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
196	11 00:00:00+00/07/2021	3305118012082021 (OA) (No.of Docs - 0) (Defect Date : 20/07/2021)	+1790	VENKATESH BADRINARAYANAN Vs. TAMIL NADU POLLUTION CONTROL BOARD	3300550115472021 (Online)	11
197	07 00:00:00+00/07/2021	3305118011852021 (OA) (No.of Docs - 0) (Defect Date : 31/07/2021)	+1779	SHAJI S Vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE	3300550113812021 (Online)	15
198	25 00:00:00+00/06/2021	3305118011562021 (APPEAL) (No.of Docs - 0) (Defect Date : 30/07/2021)	+1780	SHAIKH KHUSHBAHAR Vs. MINISTRY OF PETROLEUM AND NATURAL GAS	3300550109432021 (Online)	13
199	22 00:00:00+00/06/2021	3305118011412021 (OA) (No.of Docs - 0) (Defect Date : 22/07/2021)	+1788	SUSEELA S Vs. STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY UTTAR PRADESH	3300550107522021 (Online)	12
200	05 00:00:00+00/04/2021	3305118010082021 (OA) (No.of Docs - 0) (Defect Date : 08/06/2021)	+1832	KUNNAVAKKAM VILLAGERS REP BY P. NANTHAGOPAL Vs. THE COMMISSIONER GEOLOGY AND MINING DEPARTMENT	3300550096112021 (Online)	10

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
201	24 00:00:00+00/03/2021	3305118009912021 (OA) (No.of Docs - 0) (Defect Date : 31/03/2021)	+1901	COMMISSIONER Vs. K NAGAPPA	3300550094452021 (Online)	10
202	20 00:00:00+00/03/2021	3305118009832021 (OA) (No.of Docs - 0) (Defect Date : 22/03/2021)	+1910	SENTHIL KUMAR Vs. PUBLIC WORKS DEPARTMENT	3300550093632021 (Online)	10
203	19 00:00:00+00/03/2021	3305118009782021 (OA) (No.of Docs - 0) (Defect Date : 04/05/2021)	+1867	K. RAMSINGH Vs. SEIAA	3300550093232021 (Online)	10
204	10 00:00:00+00/03/2021	3305118009612021 (OA) (No.of Docs - 0) (Defect Date : 15/03/2021)	+1917	D.KALIYAMOORTHY Vs. 4. DISTRICT COLLECTOR AND DISTRICT MAGISTRATE (SOUTH	3300550091512021 (Online)	10
205	20 00:00:00+00/12/2022	3305118008912022 (APPEAL) (No.of Docs - 0) (Defect Date : 20/12/2022)	+1272	ERO RETREADING COMPANY Vs. THE DISTRICT COLLECTOR	3300550149732022 (Online)	14

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
206	14 00:00:00+00/02/2021	3305118008902021 (OA) (No.of Docs - 0) (Defect Date : 20/02/2021)	+1940	R.JAYAPRAKASH Vs. THE PRESIDENT STATE POLLUTION CONTROL BOARD AND 6 OTHERS	3300550086072021 (Online)	10
207	30 00:00:00+00/11/2022	3305118008462022 (OA) (No.of Docs - 0) (Defect Date : 03/12/2022)	+1289	VENKATESAN M Vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE	3300550141962022 (Online)	11
208	27 00:00:00+00/11/2022	3305118008392022 (OA) (No.of Docs - 0) (Defect Date : 18/03/2023)	+1184	SUBRAMANIAM Vs. DISTRICT COLLECTOR	3300550140932022 (Online)	13
209	28 00:00:00+00/01/2021	3305118008262021 (OA) (No.of Docs - 0) (Defect Date : 29/01/2021)	+1962	RAMKUMAR Vs. TAMIL NADU REVENUE DEPARTMENT	0505010082422021 (Offline IPO)	10
210	22 00:00:00+00/11/2022	3305118008182022 (OA) (No.of Docs - 0) (Defect Date : 23/11/2022)	+1299	MS MRT MINERALS Vs. THE DISTRICT COLLECTOR	3300550138902022 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
211	22 00:00:00+00/11/2022	3305118008162022 (OA) (No.of Docs - 0) (Defect Date : 23/11/2022)	+1299	MS SRI DHANALAKSHMI MINERALS REP BY ITS PROPRIETOR S VIJAYAKUMAR Vs. DISTRICT COLLECTOR	3300550138892022 (Online)	11
212	08 00:00:00+00/01/2021	3305118008062021 (APPEAL) (No.of Docs - 0) (Defect Date : 08/01/2021)	+1983	V. V MINERALS Vs. ENVIRONMENT & FORESTS	0505040078822021 (Offline DD)	10
213	16 00:00:00+00/11/2022	3305118007902022 (OA) (No.of Docs - 0) (Defect Date : 11/01/2023)	+1250	PO G KALIBALAJI Vs.	3300550135232022 (Online)	23
214	30 17:54:58.84485+00/12/2024	3305118007642024 (OA) (No.of Docs - 0) (Defect Date : 03/01/2025)	+527	ARJUN KIRTIK Vs. TAMIL NADU STATE ENVIRONMENT IMPACT ASSESSMENT AUTHORITY	0505010227412024 (Offline IPO)	14
215	13 00:00:00+00/11/2022	3305118007642022 (OA) (No.of Docs - 0) (Defect Date : 18/11/2022)	+1304	AMALACHITHRA KANNAN Vs. CHIEF SECRETARY GOVERNMENT OF TAMIL NADU	3300550133162022 (Online)	13

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
216	06 00:00:00+00/11/2022	3305118007442022 (OA) (No.of Docs - 0) (Defect Date : 10/11/2022)	+1312	LATHA Vs. SOUDARAPANDI	3300550130032022 (Online)	11
217	18 07:11:10.296+00/12/2024	3305118007362024 (OA) (No.of Docs - 0) (Defect Date : 27/12/2024)	+534	S KARIKALA CHOLAN RTI ACTIVIST Vs. TAMIL NADU POLLUTION CONTROL BOARD (TNPCCB	3300550221702024 (Online)	12
218	14 16:29:55.511+00/12/2024	3305118007302024 (OA) (No.of Docs - 0) (Defect Date : 03/01/2025)	+527	MOHANKUMAR Vs. AURUM VILLAS OWNERS ASSOCIATION	3300550219042024 (Online)	12
219	17 00:00:00+00/10/2022	3305118007112022 (OA) (No.of Docs - 0) (Defect Date : 20/10/2022)	+1333	KANIRAJ Vs. MUTHURAJ	3300550119862022 (Online)	11
220	10 06:05:24.161+00/12/2025	3305118007002025 (APPEAL) (No.of Docs - 0) (Defect Date : 21/01/2026)	+144	RAMU Vs. THE STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY REPRESENTED BY ITS MEMBER SECRETARY	3300550266792025 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
221	14 00:00:00+00/10/2022	3305118006952022 (OA) (No.of Docs - 0) (Defect Date : 15/10/2022)	+1338	SELVARAJU DURAISAMY Vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE	3300550123362022 (Online)	11
222	07 15:07:22.765+00/12/2024	3305118006872024 (OA) (No.of Docs - 0) (Defect Date : 13/03/2025)	+458	M VIGNESH Vs.	3300550212852024 (Online)	11
223	14 00:00:00+00/10/2022	3305118006822022 (OA) (No.of Docs - 0) (Defect Date : 15/10/2022)	+1338	KORATTUR LAKE PROTECTING PEOPLES MOVEMENT REP BY S SEKARAN Vs. STATE OF TAMILNADU	3300550120122022 (Online)	15
224	03 09:45:27.807+00/12/2024	3305118006802024 (OA) (No.of Docs - 0) (Defect Date : 13/03/2025)	+458	MOHANKUMAR Vs. AURUM VILLAS OWNERS ASSOCIATION	3300550209452024 (Online)	11
225	02 00:00:00+00/10/2022	3305118006772022 (OA) (No.of Docs - 0) (Defect Date : 17/12/2022)	+1275	GOPALAKRISHNAN D Vs.	3300550119442022 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
226	28 13:34:51.859+00/11/2024	3305118006732024 (OA) (No.of Docs - 0) (Defect Date : 03/12/2024)	+558	VEERAMANI M Vs. MYSTERIOUS PERSONS	3300550205802024 (Online)	11
227	28 00:00:00+00/09/2022	3305118006702022 (OA) (No.of Docs - 0) (Defect Date : 30/09/2022)	+1353	A.MICHAELSAMY Vs. TAMIL NADU POLLUTION CONTROL BOARD	0505010118162022 (Offline DD)	12
228	22 17:28:24.894+00/11/2025	3305118006642025 (APPEAL) (No.of Docs - 0) (Defect Date : 24/11/2025)	+202	M/S. VPMR CONSTRUCTION REP. BY ITS PARTNER MR. V. PRAKASH Vs. 1. THE TAMIL NADU POLLUTION CONTROL BOARD REP. BY ITS CHAIRMAN	3300550253162025 (Online)	11
229	24 00:00:00+00/09/2022	3305118006612022 (APPEAL) (No.of Docs - 0) (Defect Date : 27/09/2022)	+1356	M/S. ANGALA PARAMESWARI BLUE METALS PROPRIETOR MR. P. SUBRAMANI . S/O. PERUMAI Vs. 1.THE CHAIRMAN TAMIL NADU POLLUTION CONTROL BOARD	3300550115652022 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
230	23 00:00:00+00/09/2022	3305118006592022 (OA) (No.of Docs - 0) (Defect Date : 24/09/2022)	+1359	D.KARUNAKARAN Vs. STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY - TAMIL NADU	3300550115432022 (Online)	11
231	22 00:00:00+00/09/2022	3305118006582022 (OA) (No.of Docs - 0) (Defect Date : 19/10/2022)	+1334	PRABAKARAN T Vs. UNION OF INDIA	3300550114902022 (Online)	18
232	13 11:57:41.023+00/11/2025	3305118006442025 (OA) (No.of Docs - 0) (Defect Date : 02/12/2025)	+194	ABIMANNAN Vs. DISTRICT ENVIRONMENTAL ENGINEERING DEE TNPCB HOSUR	3300550246322025 (Online)	11
233	31 00:00:00+00/12/2020	3305118006332020 (OA) (No.of Docs - 0) (Defect Date : 09/01/2021)	+1982	S.VELU Vs. THE DISTRICT COLLECTOR KANCHEEPURAM AND OTHERS	3300550058252020 (Online)	10
234	08 14:07:36.809212+00/11/2025	3305118006282025 (APPEAL) (No.of Docs - 0) (Defect Date : 10/11/2025)	+216	M/S. ASHOK LEYLAND LIMITED Vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE	3300550241952025 (Online)	14

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
235	30 21:43:32.014+00/10/2025	3305118006172025 (APPEAL) (No.of Docs - 0) (Defect Date : 04/11/2025)	+222	M NAVIN KUMAR Vs. MINISTRY OF ENVIRONMENT FORESTS AND CLIMATE CHANGE	3300550234982025 (Online)	21
236	31 09:08:32.738+00/10/2024	3305118006152024 (OA) (No.of Docs - 0) (Defect Date : 21/12/2024)	+540	RL SRINIVASAN Vs. THE UNION OF INDIA REP. BY ITS SECRETARY TO GOVERNMENT MINISTRY OF ENVIRONMENT & FORESTS& CLIMATE CHANGE	3300550183622024 (Online)	31
237	30 10:03:47.108+00/10/2025	3305118006142025 (APPEAL) (No.of Docs - 0) (Defect Date : 30/10/2025)	+227	MRS. YASOTHA E W/O EGAMBARAM Vs. 1. THE MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE REPRESENTED BY ITS MEMBER SECRETARY	3300550234502025 (Online)	26
238	24 15:54:02.19+00/10/2024	3305118006092024 (APPEAL) (No.of Docs - 0) (Defect Date : 12/11/2024)	+579	SP MUTHURAMAN Vs. STATE OF TAMILNADU	3300550182012024 (Online)	13

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
239	23 16:59:45.666012+00/10/2024	3305118006072024 (APPEAL) (No.of Docs - 0) (Defect Date : 05/11/2024)	+586	MR. S. VENKADESAN Vs. THE DISTRICT COLLECTOR	3300550181392024 (Online)	13
240	23 00:00:00+00/12/2020	3305118006032020 (APPEAL) (No.of Docs - 0) (Defect Date : 09/01/2021)	+1982	TAMILNADU POLLUTION CONTROL BOARD Vs. TAMILNADU POLLUTION CONTROL BOARD	3300550057052020 (Online)	10
241	23 00:00:00+00/12/2020	3305118006022020 (OA) (No.of Docs - 0) (Defect Date : 31/12/2020)	+1991	V.GANGADHARAN Vs. A.YOGANANDAM	3300550057042020 (Online)	10
242	21 15:50:07.192+00/10/2024	3305118006002024 (OA) (No.of Docs - 0) (Defect Date : 05/11/2024)	+586	UNITED NILGIRIS ALL ASSOCIATIONS FEDERATION Vs. THE COMMISSIONER	3300550179222024 (Online)	12
243	17 09:54:11.64+00/10/2025	3305118005902025 (OA) (No.of Docs - 0) (Defect Date : 27/10/2025)	+230	S RANI STEPHEN Vs. THE STATE OF TAMIL NADU	3300550229282025 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
244	15 06:01:07.438+00/10/2024	3305118005872024 (APPEAL) (No.of Docs - 0) (Defect Date : 19/10/2024)	+603	STATE ENVIRONMENTAL IMPACT ASSESSMENT AUTHORITY Vs. STATE ENVIRONMENT IMPACT ASSESSMENT AUTHORITY (SEIAA) TAMIL NADU	3300550174582024 (Online)	30
245	15 10:46:07.131+00/10/2025	3305118005852025 (OA) (No.of Docs - 0) (Defect Date : 17/10/2025)	+240	MINISTRY OF WATER RESOURCES Vs.	3300550228022025 (Online)	11
246	14 12:03:35.99382+00/10/2024	3305118005852024 (OA) (No.of Docs - 0) (Defect Date : 03/01/2025)	+527	ARJUN KIRTIK Vs.	0505010174022024 (Offline DD)	11
247	09 15:38:58.525+00/10/2024	3305118005832024 (OA) (No.of Docs - 0) (Defect Date : 19/10/2024)	+603	S V VARADARAJAN Vs. THE SECRETARY HILL VIEW APARTMENT	3300550172042024 (Online)	11
248	04 09:52:49.663+00/10/2025	3305118005792025 (OA) (No.of Docs - 0) (Defect Date : 13/10/2025)	+244	OTHER Vs. THE BLOCK DEVELOPMENT OFFICER(RURAL DEVELOPMENT)	3300550218692025 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
249	25 00:00:00+00/08/2022	3305118005762022 (OA) (No.of Docs - 0) (Defect Date : 30/08/2022)	+1384	P KARTHIKAI RAJAN Vs. ROCK BLUE METAL COMPANY	3300550099762022 (Online)	11
250	28 08:40:29.073+00/09/2024	3305118005702024 (OA) (No.of Docs - 0) (Defect Date : 05/10/2024)	+617	A SIVAKUMAR Vs. THE STATE OF TAMILNADU REP BY ITS PRINCIPAL SECRETARY	3300550166032024 (Online)	12
251	28 00:00:00+00/11/2020	3305118005652020 (APPEAL) (No.of Docs - 0) (Defect Date : 02/12/2020)	+2020	K.SERMAKANI Vs. STATE OF TAMIL NADU ENVIRONMENT AND FORESTS DEPARTMENT	3300550052232020 (Online)	11
252	19 15:45:29.608+00/09/2024	3305118005542024 (APPEAL) (No.of Docs - 0) (Defect Date : 23/09/2024)	+629	S.BAGHYA LAKSMI Vs. 1. THE TAMIL NADU POLLUTION CONTROL BOARD REP. BY ITS CHAIRMAN	3300550157352024 (Online)	11
253	19 15:37:44.041+00/09/2024	3305118005532024 (APPEAL) (No.of Docs - 0) (Defect Date : 23/09/2024)	+629	S.BAGHYA LAKSMI W/O. MR. S. RAMACHANDIRAN Vs. 1. THE TAMIL NADU POLLUTION CONTROL BOARD REP. BY ITS CHAIRMAN	3300550157322024 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
254	17 07:10:14.463+00/09/2024	3305118005462024 (OA) (No.of Docs - 0) (Defect Date : 23/09/2024)	+629	GEETHA T Vs. DISTRICT COLLECTOR	3300550155222024 (Online)	10
255	03 00:00:00+00/11/2023	3305118005452023 (OA) (No.of Docs - 0) (Defect Date : 08/12/2023)	+919	SARAVANAN B Vs. THE DISTRICT COLLECTOR	3300550138922023 (Online)	12
256	14 14:27:17.528026+00/09/2024	3305118005432024 (OA) (No.of Docs - 0) (Defect Date : 03/07/2025)	+346	GOPALAKRISHNAN Vs. NANDHIVARAM-GUDUVANCHERI MUNICIPALITY - COMMISSIONER	3300550153982024 (Online)	16
257	10 08:12:15.727+00/09/2025	3305118005332025 (OA) (No.of Docs - 0) (Defect Date : 11/09/2025)	+276	JAYAPRAKASH Vs. STATE OF TAMILNADU	3300550200402025 (Online)	11
258	28 00:00:00+00/10/2023	3305118005332023 (APPEAL) (No.of Docs - 0) (Defect Date : 30/12/2023)	+897	MR RAJA JEBADOSS Vs. SEIAA	0505040136312023 (Offline IPO)	12

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
259	10 00:00:00+00/11/2020	3305118005282020 (OA) (No.of Docs - 0) (Defect Date : 20/11/2020)	+2032	DHANASEKARAN Vs. ENVIRONMENT ENGINEER	3300550048562020 (Online)	11
260	06 00:00:00+00/11/2020	3305118005262020 (OA) (No.of Docs - 0) (Defect Date : 08/12/2020)	+2014	K S RADHA KRISHNAN Vs. UNION OF INDIA	3300550048012020 (Online)	10
261	07 02:38:43.242+00/09/2024	3305118005252024 (APPEAL) (No.of Docs - 0) (Defect Date : 20/09/2024)	+632	KANDHASAMY Vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE	3300550148552024 (Online)	13
262	06 00:00:00+00/11/2020	3305118005252020 (OA) (No.of Docs - 0) (Defect Date : 09/11/2020)	+2043	VANAM SEIVOM TRUST REP. BY ITS TREASURER T.VENNILA Vs. UNION OF INDIA MINISTRY OF ENVIRONMENT FOREST & CLIMATE CHANGE	3300550047992020 (Online)	15
263	18 00:00:00+00/10/2023	3305118005192023 (OA) (No.of Docs - 0) (Defect Date : 19/10/2023)	+969	SRI. ANEESH Vs. STATE OF TAMILNADU	3300550133552023 (Online)	13

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
264	02 00:00:00+00/11/2020	3305118005192020 (OA) (No.of Docs - 0) (Defect Date : 05/11/2020)	+2047	M.LOGAMBAL AND FAMILY Vs. PROPRIETOR OF OMSAKTHI STEELS FURNITURE	3300550046522020 (Online)	10
265	01 00:00:00+00/11/2020	3305118005182020 (OA) (No.of Docs - 0) (Defect Date : 03/11/2020)	+2049	MATHIVANAN S Vs. NATIONAL HIGHWAYS AUTHORITY OF INDIA	3300550046372020 (Online)	10
266	13 00:00:00+00/10/2023	3305118005142023 (OA) (No.of Docs - 0) (Defect Date : 17/10/2023)	+971	HINDUSTAN INSTITUTE OF TECHNOLOGY & SCIENCE Vs. THE DISTRICT COLLECTOR	3300550130432023 (Online)	12
267	11 00:00:00+00/10/2023	3305118005122023 (OA) (No.of Docs - 0) (Defect Date : 16/10/2023)	+972	MVENKATESAN Vs. THE GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT FOREST CLIMATE CHANGE	0505010128932023 (Offline IPO)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
268	30 06:47:24.95+00/08/2025	3305118004992025 (OA) (No.of Docs - 0) (Defect Date : 02/09/2025)	+285	ALEX NAGAR A B C D METHA NAGAR KAMARAJ NAGAR VICTORY FIELD BASHYAM NAGAR SUBRAMANIAM NAGAR & CITY NEST WELFARE ASSOCIATION Vs. ANIMAL HUSBANDRY DAIRYING FISHERIES AND FISHERMEN WELFARE DEPARTMENT - GOVERNMENT OF TAMIL NADU	3300550191742025 (Online)	12
269	25 00:00:00+00/07/2022	3305118004922022 (OA) (No.of Docs - 0) (Defect Date : 23/02/2023)	+1207	AZEES AND ANOTHER Vs. CHIEF SECRETARY	3300550086612022 (Online)	11
270	25 00:00:00+00/07/2022	3305118004902022 (OA) (No.of Docs - 0) (Defect Date : 30/07/2022)	+1415	V J PUSHPAKUMAR Vs. DIRECTOR GENERAL OF SHIPPING		
271	22 00:00:00+00/09/2023	3305118004822023 (OA) (No.of Docs - 0) (Defect Date : 08/12/2023)	+919	K NAGALAKSHMI Vs. THE DISTRICT COLLECTOR	3300550119752023 (Online)	14

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
272	16 14:52:45.258+00/08/2024	3305118004772024 (APPEAL) (No.of Docs - 0) (Defect Date : 24/08/2024)	+659	SP MUTHURAMAN Vs. STATE OF TAMILNADU	3300550133432024 (Online)	13
273	16 00:02:52.033+00/08/2024	3305118004762024 (OA) (No.of Docs - 0) (Defect Date : 24/08/2024)	+659	SP MUTHURAMAN Vs. STATE OF TAMILNADU	3300550132912024 (Online)	13
274	20 00:00:00+00/07/2022	3305118004712022 (OA) (No.of Docs - 0) (Defect Date : 21/07/2022)	+1424	DURAISAMY Vs. THE DISTRICT COLLECTOR	3300550084412022 (Online)	12
275	14 00:00:00+00/09/2023	3305118004662023 (OA) (No.of Docs - 0) (Defect Date : 25/09/2023)	+993	SAROJA Vs. ANUPCHAND DHANUSHKUMAR AND JOSEPH	3300550116432023 (Online)	61
276	15 00:00:00+00/07/2022	3305118004572022 (OA) (No.of Docs - 0) (Defect Date : 21/07/2022)	+1424	N. T. KRISHNAMOORTHI Vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE	3300550082232022 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
277	18 17:25:47.894+00/08/2025	3305118004542025 (OA) (No.of Docs - 0) (Defect Date : 04/09/2025)	+283	THIRU. S. DHAS S/O. SATHYA DHAS Vs.	3300550180982025 (Online)	20
278	07 15:10:38.201+00/08/2024	3305118004502024 (APPEAL) (No.of Docs - 0) (Defect Date : 18/07/2025)	+331	SP MUTHURAMAN Vs. MOEF	3300550127812024 (Online)	22
279	09 00:00:00+00/09/2023	3305118004472023 (OA) (No.of Docs - 0) (Defect Date : 23/11/2023)	+934	C SUBRAMANIYAM Vs. STATE OF TAMILNADU	3300550113432023 (Online)	11
280	06 14:43:59.873+00/08/2024	3305118004462024 (OA) (No.of Docs - 0) (Defect Date : 07/08/2024)	+676	A BABU Vs. COLLECTRATE		
281	11 12:55:23.742+00/08/2025	3305118004442025 (OA) (No.of Docs - 0) (Defect Date : 18/09/2025)	+269	OSURI DEVENDRA PHANIKAR Vs.	3300550175772025 (Online)	13

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
282	09 00:00:00+00/07/2022	3305118004412022 (OA) (No.of Docs - 0) (Defect Date : 12/07/2022)	+1433	DINESH GOVINDARAJ Vs. CENTRAL POLLUTION CONTROL BOARD	3300550079152022 (Online)	11
283	22 00:00:00+00/09/2020	3305118004362020 (APPEAL) (No.of Docs - 0) (Defect Date : 23/09/2020)	+2090	SAKTHIVEL S Vs. NATIONAL GREEN TRIBUNAL	3300550036912020 (Online)	10
284	28 10:53:57.334272+00/07/2025	3305118003992025 (OA) (No.of Docs - 0) (Defect Date : 30/07/2025)	+319	E SELVAM Vs. VKS BLUE METALSMINES AND GEOLOGY	0505010160612025 (Offline DD)	11
285	11 00:00:00+00/06/2022	3305118003992022 (OA) (No.of Docs - 0) (Defect Date : 14/06/2022)	+1461	T SURESHKUMAR Vs. MANI SHANMUGAM	3300550073332022 (Online)	11
286	18 00:00:00+00/08/2023	3305118003982023 (OA) (No.of Docs - 0) (Defect Date : 25/08/2023)	+1024	K DAVID JOHNSON Vs. THE DISTRICT COLLECTOR KANCHIPURAM	3300550101092023 (Online)	14

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
287	20 17:41:53.225+00/07/2025	3305118003812025 (OA) (No.of Docs - 0) (Defect Date : 24/07/2025)	+325	YOGESH GAJENDRAN Vs. DISTRICT COLLECTOR	3300550150792025 (Online)	11
288	18 16:46:05.027+00/07/2025	3305118003792025 (OA) (No.of Docs - 0) (Defect Date : 24/07/2025)	+325	BASKARAN.S VINOTHKUMAR.S SASIKUMAR P Vs. SPL INFRASTRUCTUR PRIVATE LIMITED	3300550148832025 (Online)	11
289	25 14:18:30.414+00/06/2024	3305118003682024 (OA) (No.of Docs - 0) (Defect Date : 26/06/2024)	+718	G POOVARASAN Vs. TAMIL NADU POLLUTION CONTROL BOARD	3300550100602024 (Online)	11
290	31 10:52:29.831+00/05/2024	3305118003592024 (OA) (No.of Docs - 0) (Defect Date : 03/01/2025)	+527	RAGHU Vs. WATER RESOURCE DEPARTMENT	3300550096742024 (Online)	12
291	29 06:26:32.436+00/05/2024	3305118003562024 (OA) (No.of Docs - 0) (Defect Date : 01/06/2024)	+743	A.B.MOHANAKRISHNA Vs. PRASHANT BANSAL	3300550095332024 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
292	02 00:00:00+00/08/2023	3305118003532023 (OA) (No.of Docs - 0) (Defect Date : 09/08/2023)	+1040	SAMPATHKUMAR S Vs. ARUMUGAM	3300550091802023 (Online)	11
293	20 00:00:00+00/05/2022	3305118003532022 (OA) (No.of Docs - 0) (Defect Date : 30/05/2022)	+1476	R K RAVI Vs. THE CHAIRMAN TNPCB	3300550066492022 (Online)	11
294	20 00:00:00+00/05/2022	3305118003522022 (APPEAL) (No.of Docs - 0) (Defect Date : 30/08/2022)	+1384	VIKRAM PROCESSORS PROPRIETOR V HARIRAM Vs. TAMIL NADU POLLUTION CONTROL BOARD	3300550066452022 (Online)	13
295	24 00:00:00+00/08/2020	3305118003462020 (OA) (No.of Docs - 0) (Defect Date : 26/08/2020)	+2118	P SHAHUL HAMEED Vs. RAHMATHULLAH	3300550029662020 (Online)	10
296	29 00:00:00+00/07/2023	3305118003452023 (OA) (No.of Docs - 0) (Defect Date : 05/08/2023)	+1044	SATHASIVAM D Vs. TAMIL NADU POLLUTION CONTROL BOARD	3300550089612023 (Online)	10

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
297	28 00:00:00+00/07/2023	3305118003442023 (OA) (No.of Docs - 0) (Defect Date : 02/09/2023)	+1016	POLLUTION CONTROL BOARD Vs. POLLUTION CONTROL BOARD	3300550089112023 (Online)	11
298	25 03:05:32.214+00/05/2024	3305118003432024 (OA) (No.of Docs - 0) (Defect Date : 25/05/2024)	+750	L RATCHAGARAJA RAJA Vs. FR JOSEPH FELIX MICHEL	3300550093092024 (Online)	11
299	24 13:06:38.434+00/05/2024	3305118003422024 (OA) (No.of Docs - 0) (Defect Date : 29/06/2024)	+715	ANANDAN Vs. THE CHIEF SECRETARY OF TAMILNADU AND 3 OTHERS	3300550092892024 (Online)	11
300	04 08:40:04.366+00/07/2025	3305118003362025 (OA) (No.of Docs - 0) (Defect Date : 21/08/2025)	+297	M KARTHIKEYAN Vs.	3300550132022025 (Online)	19
301	03 06:52:49.638535+00/07/2025	3305118003342025 (APPEAL) (No.of Docs - 0) (Defect Date : 03/09/2025)	+284	R ARUL JEBA KUMAR Vs. SEIAA	0505010130952025 (Offline IPO)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
302	04 00:00:00+00/08/2020	3305118003342020 (OA) (No.of Docs - 0) (Defect Date : 17/08/2020)	+2127	S.P.SURENDRANATH KARTHIK Vs. DEANGOVERNMENT STANLEY MEDICAL COLLEGE	3300550027692020 (Online)	10
303	14 00:00:00+00/08/2020	3305118003322020 (APPEAL) (No.of Docs - 0) (Defect Date : 18/01/2021)	+1973	LINGAM NAGAR WELFARE ASSOCIATION Vs. TAMIL NADU POLLUTION CONTROL BOARD	3300510056982020 (Online)	30
304	15 00:00:00+00/07/2023	3305118003212023 (OA) (No.of Docs - 0) (Defect Date : 20/07/2023)	+1060	PARAMASIVAM Vs. THE CORPORATION COMMISSIONER TIRUPPUR MUNICIPAL CORPORATION AND 7 OTHERS	3300550080922023 (Online)	13
305	14 00:00:00+00/07/2023	3305118003182023 (OA) (No.of Docs - 0) (Defect Date : 20/07/2023)	+1060	DR S AMBIGAIDASS Vs. THE MANAGING DIRECTOR SIPCOT	3300550080732023 (Online)	10
306	13 05:30:51.864+00/05/2024	3305118003152024 (OA) (No.of Docs - 0) (Defect Date : 14/05/2024)	+761	UDHAYA Vs. MANIKANDAN K	3300550086272024 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
307	16 17:28:22.305+00/06/2025	3305118003082025 (OA) (No.of Docs - 0) (Defect Date : 21/06/2025)	+358	MOHANAN P Vs. THE ASSISTANT DIRECTOR TOWN PANCHAYATHS	3300550121532025 (Online)	11
308	08 09:12:41.085656+00/05/2024	3305118003072024 (OA) (No.of Docs - 0) (Defect Date : 07/06/2024)	+737	MR K SUNDARARAJ Vs. SEIAA	0505010083812024 (Offline DD)	18
309	28 00:00:00+00/07/2020	3305118003012020 (OA) (No.of Docs - 0) (Defect Date : 04/11/2020)	+2048	S.P.SURENDRANATH KARTHIK Vs. COMMISSIONERPALLAVARAM MUNICIPALITY MUNICIPAL COMMISSIONER	3300550023722020 (Online)	10
310	03 00:00:00+00/07/2023	3305118003002023 (OA) (No.of Docs - 0) (Defect Date : 12/07/2023)	+1068	TAMIL SELVAN M Vs. THE CHAIRMAN TAMIL NADU POLLUTION CONTROL BOARD	3300550075022023 (Online)	11
311	12 04:01:51.851+00/06/2025	3305118002972025 (OA) (No.of Docs - 0) (Defect Date : 04/07/2025)	+345	K B RAVI KUMAR Vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE	3300550119312025 (Online)	16

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
312	02 00:00:00+00/07/2023	3305118002972023 (OA) (No.of Docs - 0) (Defect Date : 03/07/2023)	+1077	DAMUKUMAR Vs. DAMUKUMAR	3300550074412023 (Online)	11
313	20 00:00:00+00/06/2023	3305118002882023 (OA) (No.of Docs - 0) (Defect Date : 06/07/2023)	+1074	SELVARAJU DURAISAMY Vs. ENVIRONMENT AND CLIMATE CHANGE DEPARTMENT	3300550072002023 (Online)	16
314	04 07:11:57.214385+00/05/2024	3305118002832024 (APPEAL) (No.of Docs - 0) (Defect Date : 10/01/2025)	+520	MR. S. VENKADESAN Vs. THE DISTRICT COLLECTOR	3300550080082024 (Online)	13
315	17 00:00:00+00/06/2023	3305118002822023 (OA) (No.of Docs - 0) (Defect Date : 20/06/2023)	+1090	PICHAMUTHU Vs. THE DISTRICT COLLECTOR NAMAKKAL	3300550071632023 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
316	03 08:40:47.812+00/05/2024	3305118002792024 (OA) (No.of Docs - 0) (Defect Date : 20/05/2024)	+755	COLOR BERRY FLAT OWNERS WELFARE ASSOCIATION REPRESENTED BY ITS PRESIDENT MR. N.PRADEEP Vs. TAMIL NADU POLLUTION CONTROL BOARD	3300550079432024 (Online)	19
317	13 00:00:00+00/06/2023	3305118002792023 (OA) (No.of Docs - 0) (Defect Date : 16/06/2023)	+1094	RAMACHANDRABABU Vs. UNION OF INDIA	3300550071302023 (Online)	23
318	29 06:50:20.937+00/05/2025	3305118002722025 (APPEAL) (No.of Docs - 0) (Defect Date : 05/06/2025)	+374	RAJESH Vs. STATE ENVIRONMENT IMPACT ASSESSMENT AUTHORITY REP BY ITS MEMBER SECRETARY	3300550114132025 (Online)	12
319	26 11:16:34.335+00/04/2024	3305118002672024 (OA) (No.of Docs - 0) (Defect Date : 29/04/2024)	+776	THADAYAM BABU Vs. WATER RESOURCE DEPARTMENT	3300550075142024 (Online)	12

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
320	22 18:55:40.155+00/04/2024	3305118002662024 (OA) (No.of Docs - 0) (Defect Date : 24/04/2024)	+781	S ARUN KUMAR Vs. TAMIL NADU POLLUTION CONTROL BOARD	3300550072972024 (Online)	10
321	13 04:50:11.32+00/05/2025	3305118002622025 (OA) (No.of Docs - 0) (Defect Date : 03/06/2025)	+376	TAMIL NADU POLLUTION CONTROL BOARD Vs. THE ADDITIONAL COLLECTOR	3300550103262025 (Online)	11
322	12 10:03:16.344+00/05/2025	3305118002612025 (APPEAL) (No.of Docs - 0) (Defect Date : 03/06/2025)	+376	KALIYANNAN Vs. POLLUTION CONTROL BOARD	3300550102812025 (Online)	14
323	11 06:04:11.193+00/05/2025	3305118002582025 (OA) (No.of Docs - 0) (Defect Date : 16/06/2025)	+363	ARCOT PRAMOD ROY Vs. PRESIDENT SHUBHA SUBRAMANIAN	3300550102502025 (Online)	11
324	10 15:23:11.007+00/05/2025	3305118002572025 (OA) (No.of Docs - 0) (Defect Date : 16/06/2025)	+363	ARCOT PRAMOD ROY Vs.	3300550102382025 (Online)	13

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
325	28 00:00:00+00/05/2023	3305118002572023 (OA) (No.of Docs - 0) (Defect Date : 31/05/2023)	+1110	M/S.STONE TRUST ENTERPRISES Vs. STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY - TAMIL NADU	3300550068542023 (Online)	19
326	01 14:37:23.081+00/05/2025	3305118002542025 (OA) (No.of Docs - 0) (Defect Date : 21/05/2025)	+389	PANJAMURTHY Vs. TAMIL NADU POLLUTION CONTROL BOARD	3300550096582025 (Online)	11
327	25 09:33:05.245+00/04/2025	3305118002492025 (OA) (No.of Docs - 0) (Defect Date : 30/04/2025)	+410	KARTHIKEYAN Vs. TAMIL NADU POLLUTION CONTROL BOARD	3300550092402025 (Online)	11
328	25 03:11:28.85+00/04/2025	3305118002442025 (OA) (No.of Docs - 0) (Defect Date : 30/04/2025)	+410	JEYA Vs. PICHAMUTHU	3300550091862025 (Online)	11
329	05 00:00:00+00/04/2022	3305118002252022 (OA) (No.of Docs - 0) (Defect Date : 23/07/2022)	+1422	RAVIKUMAR R Vs. VELLORE CORPORATION	3300550047562022 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
330	30 00:00:00+00/06/2020	3305118002252020 (APPEAL) (No.of Docs - 0) (Defect Date : 07/07/2020)	+2168	ATANA FLAT OWNERS AND RESIDENTS ASSOCIATION Vs. THE DISTRICT ENVIRONMENT ENGINEER TAMILNAD POLLUTION CONTROL BOARD	3300550017402020 (Online)	16
331	07 00:00:00+00/05/2023	3305118002222023 (OA) (No.of Docs - 0) (Defect Date : 11/05/2023)	+1130	CAPTAIN C KRISHNAN Vs. STATE OF TAMILNADU	3300550059782023 (Online)	11
332	03 06:37:48.923+00/05/2026	3305118002192026 (OA) (No.of Docs - 0) (Defect Date : 04/05/2026)	+41	HVR WELFARE ASSOCIATION Vs. MUDICHUR TOWN PANCHAYAT	3300550115042026 (Online)	12
333	02 00:00:00+00/05/2023	3305118002152023 (OA) (No.of Docs - 0) (Defect Date : 04/05/2023)	+1137	MOHAN C Vs. STATE OF TAMIL NADU PUBLIC WORKS DEPARTMENT	3300550057062023 (Online)	11
334	23 00:00:00+00/04/2023	3305118002032023 (OA) (No.of Docs - 0) (Defect Date : 25/04/2023)	+1146	ANANDAPADMANABAN Vs. SHREE ROYAL AQUAS	3300550053342023 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
335	28 14:12:11.195+00/03/2025	3305118001992025 (OA) (No.of Docs - 0) (Defect Date : 16/06/2025)	+363	GNANAPRAKASAM Vs. JAGADEESAN	3300550071632025 (Online)	10
336	21 14:35:31.429+00/03/2024	3305118001962024 (APPEAL) (No.of Docs - 0) (Defect Date : 10/01/2025)	+520	TRISHNA HATHCHERIES Vs. TAMIL NADU POLLUTION CONTROL BOARD	3300550058452024 (Online)	14
337	19 00:00:00+00/04/2023	3305118001952023 (OA) (No.of Docs - 0) (Defect Date : 21/04/2023)	+1150	SHYAM LAL Vs.	3300550051942023 (Online)	11
338	11 00:00:00+00/06/2020	3305118001952020 (OA) (No.of Docs - 0) (Defect Date : 01/09/2020)	+2112	C.NATARAJAN Vs. TAMIL NADU POLLUTION CONTROL BOARD	3300550013492020 (Online)	12
339	11 00:00:00+00/06/2020	3305118001942020 (OA) (No.of Docs - 0) (Defect Date : 25/07/2020)	+2150	NEAT INDIA ASSOCIATION Vs. DEPARTMENT OF ENVIRONMENT	3300550013462020 (Online)	13

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
340	10 00:00:00+00/06/2020	3305118001922020 (OA) (No.of Docs - 0) (Defect Date : 11/06/2020)	+2194	D.KATHIRVEL Vs. TAMIL NADU POLLUTION CONTROL BOARD	3300550013232020 (Online)	11
341	10 00:00:00+00/06/2020	3305118001912020 (OA) (No.of Docs - 0) (Defect Date : 16/06/2020)	+2189	MEENA VA THANTHAI K.R.SELVARAJ KUMAR MEENAVAR NALA SANGAM Vs. TAMIL NADU STATE ENVIRONMENT IMPACT ASSESSMENT AUTHORITY	3300550013192020 (Online)	13
342	18 05:35:46.573+00/03/2024	3305118001892024 (OA) (No.of Docs - 0) (Defect Date : 18/04/2024)	+787	VARADHARAJAN Vs. DISTRICT COLLECTOR	3300550055082024 (Online)	13
343	09 00:00:00+00/06/2020	3305118001872020 (OA) (No.of Docs - 0) (Defect Date : 24/09/2020)	+2089	NATIONAL GREEN TRIBUNAL SOUTHERN ZONE Vs. THE CHIEF SECRETARY TO GOVT. OF TAMILNADU	0505010012952020 (Offline DD)	10

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
344	25 06:19:38.481+00/03/2025	3305118001862025 (APPEAL) (No.of Docs - 0) (Defect Date : 26/03/2025)	+445	M SANTHAMURTHY Vs. THE STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY	3300550068752025 (Online)	17
345	07 17:15:11.548+00/04/2026	3305118001842026 (OA) (No.of Docs - 0) (Defect Date : 13/04/2026)	+62	T.SURESH REDDY Vs. THE ADDITIONAL CHIEF SECRETARY TO GOVERNMENT	3300550092022026 (Online)	28
346	14 17:27:21.501+00/03/2024	3305118001822024 (OA) (No.of Docs - 0) (Defect Date : 23/04/2024)	+782	ROSARYO VIJO Vs. TAMIL NADU DEPARTMENT OF FISHERIES	3300550052792024 (Online)	21
347	28 09:53:11.284+00/03/2026	3305118001762026 (APPEAL) (No.of Docs - 0) (Defect Date : 13/04/2026)	+62	BINDHU G NAIR Vs. TAMIL NADU POLLUTION CONTROL BOARD	3300550084532026 (Online)	11
348	10 17:41:42.511437+00/03/2024	3305118001742024 (APPEAL) (No.of Docs - 0) (Defect Date : 12/03/2024)	+824	DR P NAGARAJAN Vs. M/S SRI SMT COCO PITH UNIT - 1	0505040047232024 (Offline DD)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
349	02 10:56:00.570043+00/03/2024	3305118001632024 (APPEAL) (No.of Docs - 0) (Defect Date : 12/03/2024)	+824	SP MUTHURAMAN Vs. MOEF	0505040037092024 (Offline IPO)	16
350	30 00:00:00+00/03/2023	3305118001622023 (OA) (No.of Docs - 0) (Defect Date : 09/06/2023)	+1101	CSEKAR Vs.	3300550043982023 (Online)	12
351	01 10:59:03.523335+00/03/2024	3305118001572024 (OA) (No.of Docs - 0) (Defect Date : 02/03/2024)	+834	IMPROPER OPERATION OF ORGANIC SOLID WASTE MANAGEMENT FACILITY IN MALLIKESWARAN NAGAR PALLIKARANAI CHENNAI Vs. STATE OF TAMIL NADU THROUGH ITS CHIEF SECRETARY	0505010036162024 (Offline DD)	11
352	18 00:45:49.272+00/03/2026	3305118001562026 (APPEAL) (No.of Docs - 0) (Defect Date : 24/03/2026)	+82	P. DARWIN XAVIER Vs. TAMIL NADU POLLUTION CONTROL BOARD	3300550074602026 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
353	21 00:00:00+00/03/2020	3305118001552020 (OA) (No.of Docs - 0) (Defect Date : 05/08/2020)	+2139	SATHEESH KUMARSATHEESH KUMAR Vs. TAMIL NADU POLLUTION CONTROL BOARD	0505010009762020 (Offline DD)	28
354	17 09:14:32.382+00/03/2026	3305118001522026 (APPEAL) (No.of Docs - 0) (Defect Date : 28/04/2026)	+47	SP MUTHURAMAN Vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE	3300550073872026 (Online)	12
355	01 06:28:57.591+00/03/2024	3305118001522024 (APPEAL) (No.of Docs - 0) (Defect Date : 10/01/2025)	+520	ELANGO VAN BLUE METALS Vs. TAMILNADU POLLUTION CONTROL BOARD	3300550035852024 (Online)	13
356	17 00:00:00+00/03/2020	3305118001512020 (APPEAL) (No.of Docs - 0) (Defect Date : 22/05/2020)	+2214	SP. MUTHURAMAN Vs. MINISTRY OF ENVIRONMENT & FOREST	3300550009332020 (Online)	10
357	01 00:00:00+00/03/2022	3305118001502022 (APPEAL) (No.of Docs - 0) (Defect Date : 04/03/2022)	+1563	MAGUDA KUMAR K Vs. SEIAA	3300550031682022 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
358	17 00:00:00+00/03/2020	3305118001502020 (APPEAL) (No.of Docs - 0) (Defect Date : 23/05/2020)	+2213	SP. MUTHURAMAN Vs. MINISTRY OF ENVIRONMENT & FOREST	3300550009312020 (Online)	10
359	28 06:10:07.941+00/02/2024	3305118001482024 (OA) (No.of Docs - 0) (Defect Date : 02/03/2024)	+834	K DAVID JOHNSON Vs. THE DISTRICT COLLECTOR KANCHIPURAM	3300550034652024 (Online)	13
360	24 00:00:00+00/02/2022	3305118001412022 (OA) (No.of Docs - 0) (Defect Date : 28/02/2022)	+1567	SUNDARAMURTHY Vs. THE PRINCIPAL SECRETARY DEPARTMENT OF ENVIRONMENT CLIMATE CHANGE AND FOREST		
361	24 00:00:00+00/02/2022	3305118001372022 (OA) (No.of Docs - 0) (Defect Date : 31/03/2022)	+1536	THENMOZHI Vs. MINISTRY OF COAL	3300550029362022 (Online)	10
362	02 00:00:00+00/03/2020	3305118001292020 (OA) (No.of Docs - 0) (Defect Date : 02/03/2020)	+2295	RAJENDRAN SRAJENDRAN S Vs. VIGNESH VELU	3300550007652020 (Online)	10

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
363	09 00:00:00+00/03/2023	3305118001282023 (OA) (No.of Docs - 0) (Defect Date : 18/03/2023)	+1184	EZHUMALAI Vs. THE DISTRICT COLLECTOR	3300550030902023 (Online)	11
364	05 04:32:39.282+00/03/2025	3305118001252025 (OA) (No.of Docs - 0) (Defect Date : 13/03/2025)	+458	SRINIVASAN Vs.	3300550053872025 (Online)	10
365	04 06:47:18.683+00/03/2025	3305118001202025 (OA) (No.of Docs - 0) (Defect Date : 07/03/2025)	+464	IYYAPPAN SUNDARAMOORTHY Vs. TAMIL NADU POLLUTION CONTROL BOARD	3300550053222025 (Online)	21
366	25 00:00:00+00/02/2020	3305118001152020 (APPEAL) (No.of Docs - 0) (Defect Date : 19/03/2020)	+2278	TNPCB CHENNAI DISTRICT OFFICE Vs. ABERAME PRINTERS	3300550007122020 (Online)	10
367	26 05:45:31.715+00/02/2026	3305118001062026 (OA) (No.of Docs - 0) (Defect Date : 11/03/2026)	+95	NGT Vs. STATE OF TAMILNADU	3300550048992026 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
368	14 11:41:39.609208+00/02/2024	3305118001062024 (OA) (No.of Docs - 0) (Defect Date : 16/02/2024)	+849	S BOOMINATHAN Vs. THE DISTRICT COLLECTOR	3300550026042024 (Online)	17
369	20 06:28:18.147988+00/02/2025	3305118001002025 (OA) (No.of Docs - 0) (Defect Date : 25/02/2025)	+474	NEWS ITEM TITLED NGT ORDER FAILS TO SAVE CHINNA ERI LAKE FROM POLLUTION APPEARING IN THE TIMES OF INDIA CHENNAI DATED JANUARY 31 2025 Vs. THE DISTRICT COLLECTOR CHENGALPATTU	0505010043382025 (Offline DD)	11
370	16 17:23:28.176+00/02/2025	3305118000932025 (APPEAL) (No.of Docs - 0) (Defect Date : 03/07/2025)	+346	SP MUTHU RAMAN Vs. ENVIRONMENT IMPACT ASSESSMENT AUTHORITY	3300550039682025 (Online)	18
371	13 03:34:51.173+00/02/2025	3305118000902025 (OA) (No.of Docs - 0) (Defect Date : 06/03/2025)	+465	SP MUTHU RAMAN Vs. STATE OF TAMIL NADU ENVIRONMENT AND FORESTS DEPARTMENT	3300550036572025 (Online)	13

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
372	11 00:00:00+00/02/2020	3305118000852020 (OA) (No.of Docs - 0) (Defect Date : 15/02/2020)	+2311	I.H.SEKAR Vs. 1. COMMISSIONER CORPORATION OF CHENNAI	0505010005372020 (Offline DD)	10
373	01 00:00:00+00/02/2022	3305118000832022 (APPEAL) (No.of Docs - 0) (Defect Date : 17/02/2022)	+1578	OSCAR TEX REP BY ITS PARTNER SUBRAMANI Vs. TAMIL NADU POLLUTION CONTROL BOARD	3300550020042022 (Online)	17
374	29 00:00:00+00/01/2022	3305118000782022 (APPEAL) (No.of Docs - 0) (Defect Date : 28/02/2022)	+1567	TCS INDUSTRIES Vs.	3300550018602022 (Online)	11
375	03 12:31:44.089+00/02/2025	3305118000772025 (OA) (No.of Docs - 0) (Defect Date : 13/03/2025)	+458	HINDUSTAN COLLEGE OF ARTS AND SCIENCE Vs. TAMIL NADU POLLUTION CONTROL BOARD	3300550028102025 (Online)	11
376	07 00:00:00+00/02/2023	3305118000732023 (OA) (No.of Docs - 0) (Defect Date : 13/04/2023)	+1158	SOLAIRAJ AND 3 OTHERS Vs. TAMIL NADU POLLUTION CONTROL BOARD	3300550017182023 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
377	07 00:00:00+00/02/2023	3305118000692023 (APPEAL) (No.of Docs - 0) (Defect Date : 15/03/2023)	+1187	INVENTPRISE INC Vs. NATIONAL BIODIVERSITY AUTHORITY	3300550016932023 (Online)	23
378	07 00:00:00+00/02/2020	3305118000692020 (OA) (No.of Docs - 0) (Defect Date : 14/02/2020)	+2312	KISHORE KUMARKISHORE KUMAR Vs. TAMIL NADU POLLUTION CONTROL BOARD	3300550004792020 (Online)	11
379	03 11:23:20.893+00/02/2026	3305118000672026 (OA) (No.of Docs - 0) (Defect Date : 17/02/2026)	+117	T KUMARESAN Vs. SEIAA	3300550029652026 (Online)	11
380	31 19:06:39.169+00/01/2026	3305118000632026 (OA) (No.of Docs - 0) (Defect Date : 03/02/2026)	+131	GURU NAGAR AND VIVEKANANDHA NAGAR RESIDENTS WELFARE ASSOCIATION Vs. DISTRICT COLLECTOR KANCHEEPURAM	3300550026552026 (Online)	22
381	30 11:23:51.42+00/01/2026	3305118000612026 (OA) (No.of Docs - 0) (Defect Date : 28/03/2026)	+78	GNANASEKAR E Vs. TAMIL NADU POLLUTION CONTROL BOARD	3300550025542026 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
382	17 00:00:00+00/01/2022	3305118000552022 (APPEAL) (No.of Docs - 0) (Defect Date : 19/01/2022)	+1607	TAMIL NADU POLLUTION CONTROL BOARD Vs. TAMIL NADU POLLUTION CONTROL BOARD	3300550013722022 (Online)	11
383	24 18:10:30.485+00/01/2025	3305118000542025 (OA) (No.of Docs - 0) (Defect Date : 29/10/2025)	+228	S VELUSAMY Vs. AMRAVATI MUNICIPAL CORPORATION	3300550019592025 (Online)	17
384	30 00:00:00+00/01/2020	3305118000472020 (OA) (No.of Docs - 0) (Defect Date : 05/02/2020)	+2321	THOTTIYAM VATTA NEER PASANA MATRUM VAZHIAI SAKUPADIYALAR SANGAM Vs. THE CHAIRMANTAMIL NADU WATER SUPPLY AND DRINAGE BOARD	0505010003672020 (Offline IPO)	10
385	22 15:20:51.469+00/01/2025	3305118000462025 (OA) (No.of Docs - 0) (Defect Date : 23/01/2025)	+507	ROHINI PANNEERSELVAM Vs. CHENNAI METROPOLITAN WATER SUPPLY AND SEWAGE BOARD	3300550017522025 (Online)	13

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
386	27 06:06:28.049+00/01/2026	3305118000442026 (APPEAL) (No.of Docs - 0) (Defect Date : 12/03/2026)	+94	M KAVITHA VELAN BUILDERS JV Vs. TAMIL NADU POLLUTION CONTROL BOARD	3300550021032026 (Online)	14
387	21 14:00:32.504+00/01/2025	3305118000442025 (OA) (No.of Docs - 0) (Defect Date : 23/01/2025)	+507	MODENIK LIFESTYLE PRIVATE LIMITED Vs. SEIAA	3300550016502025 (Online)	12
388	27 05:37:57.427+00/01/2026	3305118000422026 (APPEAL) (No.of Docs - 0) (Defect Date : 28/01/2026)	+137	RVS CONSTRUCTIONS Vs. TAMIL NADU POLLUTION CONTROL BOARD	3300550020992026 (Online)	16
389	12 07:23:13.117+00/01/2024	3305118000362024 (OA) (No.of Docs - 0) (Defect Date : 07/03/2024)	+829	PRADEEP P Vs. MINISTRY OF HEALTH AND FAMILY WELFARE	3300550007682024 (Online)	12
390	16 14:36:24.204475+00/01/2025	3305118000352025 (OA) (No.of Docs - 0) (Defect Date : 23/01/2025)	+507	ARJUN KIRTIK Vs. DEPARTMENT OF ENVIRONMENT AND CLIMATE CHANGE	0505010012602025 (Offline IPO)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
391	05 00:00:00+00/01/2022	3305118000252022 (OA) (No.of Docs - 0) (Defect Date : 05/01/2022)	+1621	TAMIL NADU POLLUTION CONTROL BOARD Vs. TAMIL NADU POLLUTION CONTROL BOARD	3300550008702022 (Online)	17
392	13 14:22:16.64+00/01/2026	3305118000212026 (OA) (No.of Docs - 0) (Defect Date : 16/02/2026)	+118	S GANESAN Vs. TAMIL NADU POLLUTION CONTROL BOARD	3300550010282026 (Online)	15
393	12 15:00:46.21+00/01/2026	3305118000192026 (APPEAL) (No.of Docs - 0) (Defect Date : 17/02/2026)	+117	M/S NDR UNIQUE SPACE PRIVATE LIMITED Vs. SEIAA	3300550009382026 (Online)	11
394	06 00:00:00+00/01/2023	3305118000192023 (APPEAL) (No.of Docs - 0) (Defect Date : 07/01/2023)	+1254	ELYSIUM PROPERTIES INDIA P LTD REP BY M S R KRISHNAN Vs. TAMIL NADU POLLUTION CONTROL BOARD	3300550002642023 (Online)	11
395	07 14:29:28.949561+00/01/2026	3305118000102026 (OA) (No.of Docs - 0) (Defect Date : 13/01/2026)	+152	AR SUTHARSAN Vs. R ISHWARYA ADDITIONAL DISTRICT COLLECTOR AND PROJECT DIRECTOR DRDA	3300550004932026 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
396	08 07:02:51.03766+00/01/2025	3305118000072025 (APPEAL) (No.of Docs - 0) (Defect Date : 08/01/2025)	+522	MIOT HOSPITALS PRIVATE LIMITED Vs. TAMIL NADU POLLUTION CONTROL BOARD	0505040006042025 (Offline DD)	33
397	06 03:53:38.804+00/01/2026	3305118000032026 (OA) (No.of Docs - 0) (Defect Date : 07/01/2026)	+158	SRIDHAR Vs. SRIDHAR	3300550002542026 (Online)	11
398	28 09:19:27.655+00/12/2023	3305117370212023 (APPEAL) (No.of Docs - 0) (Defect Date : 30/12/2023)	+897	KERALA POLLUTION CONTROL BOARD Vs. KERALA POLLUTION CONTROL BOARD	3300550159442023 (Online)	55
399	20 00:00:00+00/01/2022	3305117016652021 (OA) (No.of Docs - 0) (Defect Date : 22/01/2022)	+1604	P T VENU Vs. PUBLIC WORKS DEPARTMENT	3300550194912021 (Online)	11
400	27 00:00:00+00/12/2021	3305117016482021 (APPEAL) (No.of Docs - 0) (Defect Date : 03/02/2022)	+1592	A K JOSEPH Vs. DIRECTORATE OF INDUSTIRES	3300550193782021 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
401	16 00:00:00+00/10/2021	3305117014602021 (OA) (No.of Docs - 0) (Defect Date : 17/11/2021)	+1670	JUSTICE BRIGADE Vs. GENERAL MANAGER SOUTHERN RAILWAY	3300550164512021 (Online)	12
402	01 00:00:00+00/10/2021	3305117014232021 (OA) (No.of Docs - 0) (Defect Date : 08/10/2021)	+1710	ADV T V ARUN ON BEHALF OF CLIENT BHASKARAN Vs. GRAMA PANCHAYATH PULPALLY	3300550158342021 (Online)	11
403	03 00:00:00+00/09/2021	3305117013622021 (OA) (No.of Docs - 0) (Defect Date : 07/09/2021)	+1741	SHYLAJA Vs. JIO MOBILE COMPANY AND THE TOWER OWNER POOVADAN ASHOKAN	3300550141932021 (Online)	11
404	20 00:00:00+00/04/2021	3305117010332021 (APPEAL) (No.of Docs - 0) (Defect Date : 10/05/2021)	+1861	SAJESH K Vs. DIRECTOR OF MINING AND GEOLOGY	3300550098282021 (Online)	10
405	02 00:00:00+00/03/2021	3305117009502021 (OA) (No.of Docs - 0) (Defect Date : 03/03/2021)	+1929	VARUGHESE KOOMULLUMKUNNEL JOSEPH Vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE	3300550089562021 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
406	13 00:00:00+00/01/2023	3305117009082022 (OA) (No.of Docs - 0) (Defect Date : 18/03/2023)	+1184	K.S. PRAKASHAN Vs.	3300550152342022 (Online)	13
407	09 00:00:00+00/12/2022	3305117008622022 (OA) (No.of Docs - 0) (Defect Date : 15/12/2022)	+1277	SANJEEV S.J. Vs. MUNICIPAL CORPORATION OF THIRUVANANTHAPURAM	3300550145442022 (Online)	11
408	06 00:00:00+00/02/2021	3305117008532021 (OA) (No.of Docs - 0) (Defect Date : 04/03/2021)	+1928	RADHAKRISHNAN O A Vs. MRS MINI BABU	3300550084432021 (Online)	10
409	28 03:03:27.275+00/12/2024	3305117007612024 (OA) (No.of Docs - 0) (Defect Date : 28/12/2024)	+533	MUHAMMED KUNHI A Vs. UMARUL QAYYOOM.	3300550226412024 (Online)	11
410	14 00:00:00+00/10/2022	3305117006882022 (OA) (No.of Docs - 0) (Defect Date : 15/10/2022)	+1338	MATHEW THOMAS Vs. DEPARTMENT OF MINES AND GEOLOGY	3300550122242022 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
411	28 00:00:00+00/12/2020	3305117006292020 (OA) (No.of Docs - 0) (Defect Date : 31/12/2020)	+1991	VINOD NAMBIAR Vs. COLLECTOR OFFICE	3300550057832020 (Online)	10
412	26 11:11:36.865+00/10/2024	3305117006112024 (OA) (No.of Docs - 0) (Defect Date : 05/11/2024)	+586	JOHNY PAUL Vs. KERALA POLLUTION CONTROL BOARD	3300550182782024 (Online)	11
413	15 18:22:11.662+00/09/2025	3305117005482025 (APPEAL) (No.of Docs - 0) (Defect Date : 07/01/2026)	+158	ANGEL MARY MATHEWS Vs. UNION OF INDIA	3300550205212025 (Online)	11
414	13 11:49:42.046587+00/09/2024	3305117005422024 (OA) (No.of Docs - 0) (Defect Date : 20/09/2024)	+632	NISAMUDHEEN Vs. STATE OF KERALA	3300550153522024 (Online)	12
415	15 00:00:00+00/11/2020	3305117005312020 (OA) (No.of Docs - 0) (Defect Date : 18/11/2020)	+2034	BHAGWAN SINGH Vs. MINISTRY OF PETROLEUM AND NATURAL GAS	3300550049052020 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
416	26 00:00:00+00/10/2023	3305117005282023 (OA) (No.of Docs - 0) (Defect Date : 04/11/2023)	+953	DENNY JOHN Vs. STATE POLLUTION CONTROL BOARD	3300550135812023 (Online)	11
417	06 19:04:45.737+00/09/2025	3305117005222025 (OA) (No.of Docs - 0) (Defect Date : 09/09/2025)	+278	DHANEESH DS Vs. KERALA POLLUTION CONTROL BOARD	3300550197622025 (Online)	11
418	26 10:56:19.137+00/08/2025	3305117004832025 (OA) (No.of Docs - 0) (Defect Date : 02/09/2025)	+285	JOSEPH JOHN Vs. OTHERS	3300550188512025 (Online)	11
419	18 00:00:00+00/09/2023	3305117004792023 (OA) (No.of Docs - 0) (Defect Date : 25/09/2023)	+993	VIJESH KUMAR V Vs. MR. DEVIDAS.N	3300550117602023 (Online)	15
420	13 00:00:00+00/09/2023	3305117004602023 (OA) (No.of Docs - 0) (Defect Date : 21/09/2023)	+997	ANOOP SANTHA Vs. ROCKSHELL GRANITES AND SAND PVT LTD	3300550115302023 (Online)	12

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
421	03 12:39:08.983242+00/08/2024	3305117004392024 (OA) (No.of Docs - 0) (Defect Date : 06/08/2024)	+677	NARENDRANATH DAMODAR Vs. STATE OF KERALA	0505010125242024 (Offline DD)	10
422	14 00:00:00+00/08/2023	3305117003882023 (APPEAL) (No.of Docs - 0) (Defect Date : 30/12/2023)	+897	PARAMESWARAN P Vs. UNION OF INDIA	3300550098342023 (Online)	15
423	23 12:44:02.068+00/07/2025	3305117003872025 (OA) (No.of Docs - 0) (Defect Date : 31/07/2025)	+318	SUJITH C Vs.	3300550155052025 (Online)	11
424	16 16:07:59.034+00/07/2025	3305117003722025 (OA) (No.of Docs - 0) (Defect Date : 31/07/2025)	+318	SINDHU R PUTHIYIDAM Vs. KERALA STATE POULTRY DEVELOPMENT CORPORATION LTD(THE ANIMAL HUSBANDRY DEPARTMENT OF KERALA)	3300550145392025 (Online)	11
425	29 03:14:34.079+00/05/2024	3305117003542024 (APPEAL) (No.of Docs - 0) (Defect Date : 01/06/2024)	+743	VINAYAN V K Vs. SEIAA	3300550095202024 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
426	25 12:59:46.345+00/06/2025	3305117003242025 (OA) (No.of Docs - 0) (Defect Date : 26/06/2025)	+353	JACKSON K ABRAHAM Vs. PANCHAYAT	3300550124962025 (Online)	12
427	17 14:02:06.828+00/06/2025	3305117003092025 (OA) (No.of Docs - 0) (Defect Date : 21/06/2025)	+358	JACKSON K ABRAHAM Vs. KOZHENCHERRY GRAMA PANCHAYAT	3300550121732025 (Online)	11
428	26 00:00:00+00/04/2022	3305117002862022 (OA) (No.of Docs - 0) (Defect Date : 02/05/2022)	+1504	B S PRAKASH Vs. MOEF AND CC AND OTHERS	0505010055922022 (Offline DD)	23
429	30 07:36:10.532+00/05/2025	3305117002742025 (OA) (No.of Docs - 0) (Defect Date : 05/06/2025)	+374	SHEELA Vs. JINU	3300550114902025 (Online)	11
430	22 14:01:59.68+00/05/2025	3305117002702025 (OA) (No.of Docs - 0) (Defect Date : 03/06/2025)	+376	NOBZMATH Vs. KERALA POLLUTION CONTROL BOARD	3300550109212025 (Online)	10

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
431	18 07:07:05.887+00/04/2024	3305117002612024 (OA) (No.of Docs - 0) (Defect Date : 08/05/2024)	+767	K SREEKUMAR Vs. STATE OF KERALA	3300550070702024 (Online)	11
432	06 00:00:00+00/07/2020	3305117002472020 (OA) (No.of Docs - 0) (Defect Date : 06/07/2020)	+2169	JOSEPH T JJOSEPH T J Vs. A&J GRANITES	3300550018942020 (Online)	11
433	12 04:59:11.093+00/04/2025	3305117002222025 (OA) (No.of Docs - 0) (Defect Date : 21/04/2025)	+419	RAJESH SADANANDAN Vs. GHEEVARGHESE GEORGE	3300550080912025 (Online)	11
434	06 04:02:01.937+00/04/2025	3305117002122025 (OA) (No.of Docs - 0) (Defect Date : 07/04/2025)	+433	JIDESH SK Vs. MANAGER MOZON RESTAURANT	3300550076972025 (Online)	10
435	05 00:00:00+00/06/2020	3305117001842020 (OA) (No.of Docs - 0) (Defect Date : 11/06/2020)	+2194	KURIAKOSE VARGHESE Vs. MOEF	3300550012722020 (Online)	12

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
436	18 15:38:33.519+00/03/2025	3305117001662025 (OA) (No.of Docs - 0) (Defect Date : 22/03/2025)	+449	OTHERS Vs. THE KERALA STATE ENVIRONMENT IMPACT ASSESSMENT AUTHORITY	3300550062182025 (Online)	15
437	13 00:00:00+00/03/2023	3305117001302023 (OA) (No.of Docs - 0) (Defect Date : 18/03/2023)	+1184	BESSEN KURUVILLA PHILIP Vs. KERALA STATE POLLUTION CONTROL BOARD	3300550033842023 (Online)	11
438	13 17:11:10.446241+00/12/2023	3305111369922023 (OA) (No.of Docs - 0) (Defect Date : 30/12/2023)	+897	NARENDER KUMAR Vs. UNION OF INDIA	3300550154992023 (Online)	26
439	04 07:32:49.292299+00/12/2023	3305111369522023 (OA) (No.of Docs - 0) (Defect Date : 13/12/2023)	+914	IMAM SAHEB Vs. BANGALORE DEVELOPMENT AUTHORITY	3300550149272023 (Online)	11
440	04 03:59:07.007191+00/12/2023	3305111369512023 (OA) (No.of Docs - 0) (Defect Date : 11/12/2023)	+916	P VINAY KUMAR Vs. KARNATAKA POLLUTION CONTROL BOARD	3300550149072023 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
441	27 00:00:00+00/11/2021	3305111015432021 (OA) (No.of Docs - 0) (Defect Date : 30/11/2021)	+1657	SUJITH GEORGE Vs. KARNATAKA STATE POLLUTION CONTROL BOARD	3300550180292021 (Online)	11
442	27 00:00:00+00/09/2021	3305111014172021 (OA) (No.of Docs - 0) (Defect Date : 30/09/2021)	+1718	DR V ANAND PRAKASH RAO GHORPADE Vs. BRUHAT BENGALURU MAHANAGARA PALIKE(BBMP)	3300550152072021 (Online)	11
443	22 00:00:00+00/09/2021	3305111014072021 (OA) (No.of Docs - 0) (Defect Date : 05/10/2021)	+1713	SAKTHIVEL Vs. MINISTRY OF ENVIRONMENT FORESTS CLIMATE CHANGE	3300550150172021 (Online)	14
444	06 00:00:00+00/09/2021	3305111013662021 (OA) (No.of Docs - 0) (Defect Date : 05/10/2021)	+1713	B V SUBHADRA Vs. KARNATAKA STATE POLLUTION CONTROL BOARD	3300550142822021 (Online)	11
445	10 00:00:00+00/08/2021	3305111012982021 (OA) (No.of Docs - 0) (Defect Date : 11/08/2021)	+1768	AJAY MERCHANT Vs. RAKESH SINGH IAS ADMINISTRATOR BRUHAT BENGALURU MAHANAGARA PALIKE BBMP	3300550130402021 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
446	03 00:00:00+00/08/2021	3305111012642021 (OA) (No.of Docs - 0) (Defect Date : 04/08/2021)	+1775	GRAM VIKAS SANGH TURMURI Vs. 1. THE PRINCIPAL SECRETARY THE MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE GOVERNMENT OF INDIA	3300550126632021 (Online)	20
447	06 00:00:00+00/12/2022	3305111008572022 (OA) (No.of Docs - 0) (Defect Date : 28/12/2022)	+1264	M PARI Vs. G KUMAR NAIK IAS	3300550144212022 (Online)	11
448	06 00:00:00+00/01/2021	3305111008002021 (OA) (No.of Docs - 0) (Defect Date : 06/01/2021)	+1985	SRIRAM JAYASIMHA Vs. B.K. BOPAIAH	3300550078412021 (Online)	21
449	13 00:00:00+00/11/2022	3305111007692022 (OA) (No.of Docs - 0) (Defect Date : 14/11/2022)	+1308	C SACHI Vs. KARNATAKA STATE POLLUTION CONTROL BOARD	3300550133322022 (Online)	10

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
450	30 15:56:52.982+00/12/2024	3305111007632024 (OA) (No.of Docs - 0) (Defect Date : 16/01/2025)	+514	SIDDARUDH SINAL Vs.	3300550227372024 (Online)	11
451	27 16:58:42.814+00/12/2024	3305111007602024 (OA) (No.of Docs - 0) (Defect Date : 03/01/2025)	+527	SYED MERAJUDDIN Vs. MUNICIPAL CORPORATION	3300550226402024 (Online)	11
452	25 19:49:30.955284+00/12/2025	3305111007382025 (OA) (No.of Docs - 0) (Defect Date : 29/12/2025)	+167	MADAN VT Vs. STATE OF KARNATAKA	3300550279322025 (Online)	21
453	25 00:00:00+00/10/2022	3305111007252022 (OA) (No.of Docs - 0) (Defect Date : 18/03/2023)	+1184	VINAY IRKAL Vs. TOWN PLANNING DEPARTMENT	3300550126832022 (Online)	13
454	07 03:56:28.325+00/12/2025	3305111006962025 (OA) (No.of Docs - 0) (Defect Date : 11/12/2025)	+185	SUNIL KUMAR Vs. STATE OF KARNATAKA	3300550264672025 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
455	25 13:42:54.19+00/11/2025	3305111006692025 (OA) (No.of Docs - 0) (Defect Date : 28/11/2025)	+198	PARAMESH V Vs. ADDITIONAL CHIEF SECRETARY	3300550255052025 (Online)	10
456	12 04:14:10.801+00/11/2025	3305111006332025 (APPEAL) (No.of Docs - 0) (Defect Date : 14/11/2025)	+212	GANGANAM RAGHU YEDAGE Vs. THE STATE OF KARNATAKA	3300550240352025 (Online)	11
457	06 00:00:00+00/09/2022	3305111006242022 (OA) (No.of Docs - 0) (Defect Date : 09/09/2022)	+1374	G ARUN Vs. KARNATAKA STATE CONTROL BOARD	3300550105772022 (Online)	12
458	06 00:00:00+00/09/2022	3305111006222022 (OA) (No.of Docs - 0) (Defect Date : 09/09/2022)	+1374	G ARUN Vs. KARNATAKA STATE CONTROL BOARD	3300550105712022 (Online)	12
459	04 07:37:31.912+00/11/2024	3305111006182024 (OA) (No.of Docs - 0) (Defect Date : 03/07/2025)	+346	PRESTIGE BAGAMANE TEMPLE BELLS AOA Vs. CHAIRMAN BENGALURU WATER SUPPLY SEWAGE BOARD	3300550184592024 (Online)	13

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
460	17 11:38:19.17+00/10/2024	3305111005912024 (OA) (No.of Docs - 0) (Defect Date : 25/06/2025)	+354	ATHMARAMAN Vs. DISTRICT COLLECTOR	3300550176562024 (Online)	11
461	03 00:00:00+00/12/2020	3305111005712020 (OA) (No.of Docs - 0) (Defect Date : 16/12/2020)	+2006	MUHAMAD HAFEEZ Vs. AL - HAJAR STONES	3300550053112020 (Online)	12
462	01 02:47:59.12+00/09/2024	3305111005002024 (OA) (No.of Docs - 0) (Defect Date : 03/09/2024)	+649	VSAVE ASSOCIATION Vs. BRUHAT BENGALURU MAHANAGARA PALIKE(BBMP)	3300550144022024 (Online)	11
463	05 08:10:09.917+00/08/2024	3305111004452024 (OA) (No.of Docs - 0) (Defect Date : 06/08/2024)	+677	SHARATH A V Vs. KARNATAKA INDUSTRIAL AREA DEVELOPMENT BOARD	3300550125852024 (Online)	25
464	30 04:02:45.538+00/07/2024	3305111004312024 (OA) (No.of Docs - 0) (Defect Date : 01/08/2024)	+682	GEORGIE PAUL Vs. BHARTIYA URBAN PVT LTD	3300550121872024 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
465	03 00:00:00+00/09/2023	3305111004232023 (APPEAL) (No.of Docs - 0) (Defect Date : 05/09/2023)	+1013	STEMS 'N' LEAVES INTERNATIONAL Vs. KARNATAKA STATE POLLUTION CONTROL BOARD	3300550109162023 (Online)	15
466	02 00:00:00+00/07/2022	3305111004212022 (OA) (No.of Docs - 0) (Defect Date : 05/07/2022)	+1440	MOHAQUE MEHRA Vs. ADDITIONAL CHIEF SECRETARY KARNATAKA GOVERNMENT FOREST	3300550076602022 (Online)	11
467	03 10:43:32.684+00/06/2024	3305111003602024 (OA) (No.of Docs - 0) (Defect Date : 05/06/2024)	+739	RAKESH T RAYARADDI Vs. MEGHA ENGINEERING & INFRASTRUCTURES LTD (MEIL)	3300550097292024 (Online)	11
468	02 00:00:00+00/08/2023	3305111003522023 (OA) (No.of Docs - 0) (Defect Date : 09/08/2023)	+1040	ENVIRONMENT AND HEALTH FOUNDATION Vs. JOINT SECRETARY LOKSABHA SECRETARIAT AND MINISTRY OF ENVIRONMENT AND FOREST GOVERNMENT OF INDIA	3300550091742023 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
469	25 00:00:00+00/07/2023	3305111003392023 (OA) (No.of Docs - 0) (Defect Date : 31/07/2023)	+1049	N RAJENDRRA Vs. STATE OF KARNATAKA	3300550087132023 (Online)	11
470	17 14:02:07.439+00/06/2025	3305111003102025 (OA) (No.of Docs - 0) (Defect Date : 21/08/2025)	+297	ATHMARAMAN Vs.	3300550121792025 (Online)	13
471	04 00:00:00+00/07/2023	3305111003012023 (OA) (No.of Docs - 0) (Defect Date : 12/07/2023)	+1068	SRI H J PRASANNA KUMAR Vs. URBAN DEVELOPMENT DEPARTMENT	3300550075462023 (Online)	11
472	06 06:56:20.792493+00/05/2024	3305111002872024 (OA) (No.of Docs - 0) (Defect Date : 15/05/2024)	+760	RANJITH KV Vs.	0505010081322024 (Offline DD)	13
473	02 12:23:06.675+00/06/2025	3305111002812025 (OA) (No.of Docs - 0) (Defect Date : 03/07/2025)	+346	MADHURI R Vs.	3300550116012025 (Online)	12

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
474	30 16:55:39.118+00/05/2025	3305111002782025 (OA) (No.of Docs - 0) (Defect Date : 05/06/2025)	+374	RITESH YASHWANT Vs. SEIAA	3300550115272025 (Online)	11
475	30 13:08:22.356+00/05/2025	3305111002772025 (OA) (No.of Docs - 0) (Defect Date : 05/06/2025)	+374	RITESH YASHWANT Vs. SEIAA	3300550115202025 (Online)	10
476	24 07:07:34.401+00/04/2025	3305111002432025 (OA) (No.of Docs - 0) (Defect Date : 25/04/2025)	+415	RASHMI VIDYADHAR KAMAT Vs. SHASHIKALA MASTI PATGAR	3300550090972025 (Online)	21
477	29 00:00:00+00/06/2020	3305111002222020 (APPEAL) (No.of Docs - 0) (Defect Date : 27/07/2020)	+2148	M/S. ROSVAR IRON AND POWER PRIVATE LIMITED REPRESENTED BY ITS AUTHORIZED REPRESENTATIVE MR.R.PRABHU Vs. MINISTRY OF ENVIRONMENT & FOREST	3300550016992020 (Online)	10

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
478	04 16:45:16.718+00/04/2024	3305111002182024 (OA) (No.of Docs - 0) (Defect Date : 29/06/2024)	+715	P VINAY KUMAR Vs.	3300550063482024 (Online)	11
479	11 05:57:00.559+00/04/2026	3305111001942026 (OA) (No.of Docs - 0) (Defect Date : 27/04/2026)	+48	OTHER Vs. VENKATAMMA	3300550095572026 (Online)	11
480	11 00:00:00+00/04/2023	3305111001722023 (OA) (No.of Docs - 0) (Defect Date : 13/04/2023)	+1158	SHRICHARAN Vs. KARNATAKA STATE POLLUTION CONTROL BOARD	3300550047762023 (Online)	11
481	21 19:11:28.168+00/03/2025	3305111001692025 (OA) (No.of Docs - 0) (Defect Date : 02/04/2025)	+438	MANUKUMAR M Vs. THE DEPUTY COMMISSIONER	3300550065722025 (Online)	11
482	28 08:39:56.685+00/02/2024	3305111001492024 (OA) (No.of Docs - 0) (Defect Date : 02/03/2024)	+834	SACHIN NANJAPPA Vs. CENTRAL POLLUTION CONTROL BOARD	3300550034832024 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
483	08 00:00:00+00/03/2020	3305111001412020 (OA) (No.of Docs - 0) (Defect Date : 18/03/2020)	+2279	NILADRI MISTRYNILADRI MISTRY Vs. SRI G. SRINIVASULU	3300550008372020 (Online)	11
484	05 16:58:46.749+00/03/2025	3305111001292025 (OA) (No.of Docs - 0) (Defect Date : 13/03/2025)	+458	ISMAIL MOHAMMADSAB HONYAL Vs. THE STATE OF KARNATAKA REP BY ITS CHIEF SECRETARY	3300550054682025 (Online)	11
485	03 00:00:00+00/03/2023	3305111001152023 (OA) (No.of Docs - 0) (Defect Date : 16/03/2023)	+1186	SOBHA SILICON OASIS Vs. KARNATAKA STATE POLLUTION CONTROL BOARD	3300550027682023 (Online)	11
486	26 00:00:00+00/02/2023	3305111001082023 (OA) (No.of Docs - 0) (Defect Date : 13/03/2023)	+1189	PRAKASH CHANDRA RAO ALUGGELU Vs. KARNATAKA POLLUTION CONTROL BOARD	3300550025372023 (Online)	18
487	14 00:00:00+00/02/2020	3305111000952020 (OA) (No.of Docs - 0) (Defect Date : 03/03/2020)	+2294	VIDYADHAR DURGEKAR Vs. EXECUTIVE ENGINEER KARWAR PORT	3300550005982020 (Online)	31

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
488	10 13:22:14.589+00/02/2025	3305111000882025 (OA) (No.of Docs - 0) (Defect Date : 11/02/2025)	+488	ABHI Vs. NUVOCO VISTAS CORP LTD	3300550034082025 (Online)	10
489	10 09:33:24.011+00/02/2026	3305111000822026 (OA) (No.of Docs - 0) (Defect Date : 17/02/2026)	+117	SATHISH KUMAR Vs. STATE OF KARNATAKA	3300550033272026 (Online)	10
490	01 17:13:03.577+00/02/2025	3305111000742025 (APPEAL) (No.of Docs - 0) (Defect Date : 13/03/2025)	+458	RAJESH GOVIND TANDEL Vs. MS HONNAVAR PORT PVT LTD	3300550026822025 (Online)	36
491	31 00:00:00+00/01/2020	3305111000512020 (OA) (No.of Docs - 0) (Defect Date : 26/02/2020)	+2300	PADMA KODALIPADMA KODALI Vs. KARNATAKA STATE POLLUTION CONTROL BOARD	0505010003772020 (Offline DD)	10
492	23 16:10:15.395+00/01/2025	3305111000492025 (OA) (No.of Docs - 0) (Defect Date : 24/01/2025)	+506	OMI ALEX BHAGTANI Vs. STATE OF KARNATAKA	3300550018642025 (Online)	13

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
493	25 00:00:00+00/01/2023	3305111000462023 (OA) (No.of Docs - 0) (Defect Date : 02/03/2023)	+1200	PADMASHREE MALAGI Vs. BREN AVALON RESIDENTS WELFARE ASSOCIATION MANAGEMENT COMMITTEE	3300550011242023 (Online)	13
494	20 00:00:00+00/01/2023	3305111000412023 (OA) (No.of Docs - 0) (Defect Date : 31/01/2023)	+1230	SHYLA PAI Vs. KARNATAKA STATE POLLUTION CONTROL BOARD	3300550009122023 (Online)	16
495	18 00:00:00+00/11/2019	3305111000372019 (APPEAL) (No.of Docs - 0) (Defect Date : 16/12/2019)	+2372	M/S FIZA EXPORTS Vs. KARNATAKA STATE POLLUTION CONTROL BOARD	0505040006842019 (Offline DD)	10
496	16 00:00:00+00/11/2019	3305111000332019 (OA) (No.of Docs - 0) (Defect Date : 19/11/2019)	+2399	KIRANSINGH B. RAJPUT Vs. M/S. AKASH R HANJI SAND STONE CRUSHER PRODUCTS	3300550006682019 (Online)	16
497	14 16:09:35.13+00/01/2026	3305111000232026 (OA) (No.of Docs - 0) (Defect Date : 20/01/2026)	+145	SANDESH MANJUNATH SHETTY Vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE	3300550011172026 (Online)	11

Sr No.	Date Of Filing	Dairy No	Days Gap	Title Of Case	Transaction Id	Fe
498	21 00:00:00+00/01/2020	3305111000202020 (OA) (No.of Docs - 0) (Defect Date : 22/01/2020)	+2335	SUJITH GEORGESUJITH GEORGE Vs. KARNATAKA POLLUTION CONTROL BOARD	3300550002122020 (Online)	11
499	14 00:00:00+00/01/2020	3305111000092020 (OA) (No.of Docs - 0) (Defect Date : 22/01/2020)	+2335	MINISTRY OF ENVIRONMENT & FOREST Vs. DEPUTY COMMISSIONER KARWAR ADDITIONAL DEPUTY COMMISSIONER KARWARCRZ OFFICER KARWAR	3300550001072020 (Online)	10